

ORISSA HIGH COURT**FILING REPORT AS ON :22/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0010864/2023	RAJESH DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 () //
2	BLAPL/0010865/2023	PRAKASH BIBHAR VS STATE OF ODISHA	JNYANANANDA PANDA VS	BISWANATHPUR /54 /2023 () //
3	BLAPL/0010866/2023	PADMAN GOUDA @ KUMUDA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	UMERKOTE /97 /2023 () //
4	BLAPL/0010867/2023	B. BHASKAR PATRA VS STATE OF ODISHA	LAXMI CHARAN BEHERA VS	RAMBHA (KHALLIKOTE) /202 /2023 () //
5	BLAPL/0010868/2023	DEBRAJ KANHAR VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	//0 () //
6	BLAPL/0010869/2023	STIPHEN @ STIPEN THAPPA VS STATE OF ODISHA	SK. ZAFARULLA VS	SEMILLIGUDA /103 /2023 () //
7	BLAPL/0010870/2023	AJAYA BAGH VS STATE OF ODISHA	SK. ZAFARULLA VS	SEMILLIGUDA /103 /2023 () //
8	BLAPL/0010871/2023	REBATI PITAL VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	B.SINGHPUR /82 /2022 () //
9	BLAPL/0010872/2023	INDRAJIT SAHU VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	//0 () //
10	BLAPL/0010873/2023	BIBHUTI JENA VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	DARGHA BAZAR /90 /2023 () //
11	BLAPL/0010874/2023	SRINIBAS NANDA VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	DARGHA BAZAR /90 /2023 () //

ORISSA HIGH COURT**FILING REPORT AS ON :22/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	BLAPL/0010875/2023	HARI KHEMUDU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /128 /2023 () //
13	BLAPL/0010876/2023	MD. PYARE VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	PLANTSITE /100 /2023 () //
14	BLAPL/0010877/2023	BISHNUPADA MALLICK VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /49 /2023 () //
15	BLAPL/0010878/2023	TIRA DEEP @ TILAK DEEP VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	BHAWANIPATNA TOWN /257 /2023 () //
16	BLAPL/0010879/2023	PRADIP DAS @ PRADEEP VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	UMERKOTE /212 /2020 () //
17	BLAPL/0010880/2023	GANESH ORAM VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA SADAR /244 /2023 () //
18	BLAPL/0010881/2023	RAISINGH PAREK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KISINDA /55 /2023 () //
19	BLAPL/0010882/2023	TAPAN DAS VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /49 /2023 () //
20	BLAPL/0010883/2023	SUNIL KUMAR BEHERA @ TIMA VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	KHALLIKOTE /746 /2022 () //
21	BLAPL/0010884/2023	SUSANTA BEHERA VS STATE OF ODISHA	KEDAR SANKAR SAHU VS	RASOL /1 /2023 () //
22	BLAPL/0010885/2023	PAPISTHA CHIRGUNI VS STATE OF ODISHA	SK. ZAFARULLA VS	KANTAMAL /151 /2023 () //
23	BLAPL/0010886/2023	SUNIL KUMAR BEHERA @ TIMA	TAPAS KUMAR ACHARYA	KHALLIKOTE /710 /2021

ORISSA HIGH COURT**FILING REPORT AS ON :22/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
24	BLAPL/0010887/2023	STATE OF ODISHA BIPIN BEHERA @ CHINTAMANI SETHI	RAMESH CHANDRA BEHERA	// / /0
		VS	VS	()
25	BLAPL/0010888/2023	STATE OF ODISHA GURUDEB BAG	RABINDRA NATH PRUSTY	// BELPAHAR /166 /2023
		VS	VS	()
26	BLAPL/0010889/2023	STATE OF ODISHA ANKUR DIWAKAR	ANIRUDHA DAS	// SONEPUR /185 /2023
		VS	VS	()
27	BLAPL/0010890/2023	STATE OF ODISHA ARTTABANDHU JENA	RAKESH KUMAR ROUTRAY	// BANKI /92 /2023
		VS	VS	()
28	BLAPL/0010891/2023	STATE OF ODISHA BISHNU SAHOO	TUSHAR KANTA NAYAK	// SEA BEACH /290 /2022
		VS	VS	()
29	BLAPL/0010892/2023	STATE OF ODISHA SUSHILA KUMAR JENA	SAROJ KUMAR PADHY	// KANDARPUR /168 /2023
		VS	VS	()
30	BLAPL/0010893/2023	STATE OF ODISHA HEMANTA DIGAL	SURYAKANTA DWIBEDI	// / /0
		VS	VS	()
31	BLAPL/0010894/2023	STATE OF ODISHA NARAYAN KAMAR	ROHIT RANJAN RAY	// / /0
		VS	VS	()
32	BLAPL/0010895/2023	STATE OF ODISHA AJIT PRADHAN @ JITU	BIBHU PRASAD CHHUALSINGH	// K.NUAGOAN /105 /2023
		VS	VS	()
33	BLAPL/0010896/2023	STATE OF ODISHA BRAJABANDHU BARIK	PUSPAMITRA MOHAPATRA	// SALIPUR /282 /2023
		VS	VS	()
34	BLAPL/0010897/2023	STATE OF ODISHA KAILASH CHANDRA SETHY	PRONOY MOHANTY	// KABISURYANAGAR /191 /2015
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :22/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
35	BLAPL/0010898/2023	STATE OF ODISHA KALIA @ BENUDHAR NAIK VS	SOUBHAGYA KUMAR DASH VS	// MOTANGA /141 /2023 ()
36	BLAPL/0010899/2023	STATE OF ODISHA JAYANTA HARPAL VS	S.S.RAY (2) VS	// BELAGARH /29 /2023 ()
37	BLAPL/0010900/2023	STATE OF ODISHA RICKEY PADHAN VS	BYOMOKESH SAHOO VS	// BARGARH /528 /2023 ()
38	BLAPL/0010901/2023	STATE OF ODISHA BHABANI SANKAR PANIGRAI VS	SEPHALEE DAS VS	// KOMNA PS /136 /2022 ()
39	BLAPL/0010902/2023	STATE OF ODISHA SUDHANSU KISHORE PATI VS	SEPHALEE DAS VS	// KHETRARAJPUR /209 /2023 ()
40	BLAPL/0010903/2023	STATE OF ODISHA JUDHISTIR SARAF VS	PRAFULLA KUMAR RATH VS	// KHAPRAKHOL /149 /2023 ()
41	BLAPL/0010904/2023	STATE OF ODISHA SAGAR SANTOSH SONUNE VS	BASUDEV PUJARI VS	// KALIMELA /142 /2022 ()
42	BLAPL/0010905/2023	STATE OF ODISHA MADU@BABU PRADHAN VS	CHIRANJIB ROUT VS	// TALCHER TOWN /495 /2023 ()
43	BLAPL/0010906/2023	STATE OF ODISHA RAIGULU PATRO VS	PRASANTA KUMAR NANDA VS	// CYBER CRIME AND ECONOMIC OFFENCES /58 /2023 ()
44	BLAPL/0010907/2023	STATE OF ODISHA NAUSAD KHAN VS	JAGABANDHU SAHU VS	// BARGARH /528 /2023 ()
45	BLAPL/0010908/2023	STATE OF ODISHA MADAN NAG VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	// CYBER CRIME AND ECONOMIC OFFENCES /58 /2023 () //

ORISSA HIGH COURT**FILING REPORT AS ON :22/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
46	BLAPL/0010909/2023	TRINATH KENDU VS STATE OF ODISHA	PVS NANAJI ACHARY VS	JEYPORE TOWN /219 /2020 () //
47	BLAPL/0010910/2023	SRIBASCHHA PARAMAGURU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	KHURDA MODEL /565 /2023 () //
48	BLAPL/0010911/2023	RAMA KHILLA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MATHILI /94 /2021 () //
49	BLAPL/0010912/2023	MOHAMMAD NISAR @ M.D. NISAR VS STATE OF ODISHA	JAGABANDHU SAHU VS	BARGARH /528 /2023 () //
50	BLAPL/0010913/2023	TITU @ BISWANATH SAHU VS STATE OF ODISHA	MOHAN KUMAR SAHU VS	CHHENDIPADA /173 /2013 () //
51	BLAPL/0010914/2023	RANJIT BHOI VS STATE OF ODISHA	BINAPANI PRADHAN VS	ITAMATI /129 /2023 () //
52	BLAPL/0010915/2023	RAGHUNATHA KHOSLA VS STATE OF ODISHA	PVS NANAJI ACHARY VS	PAHALA /37 /2023 () //
53	BLAPL/0010916/2023	BAPI @ SRINIBAS SAHOO VS STATE OF ODISHA	SATYASHREE MOHANTY VS	NAYAPALLI P.S. /124 /2023 () //
54	BLAPL/0010917/2023	SAROJ PRADHAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	/ /0 () //
55	BLAPL/0010918/2023	BHOJRAJ BHOI @ GALU VS STATE OF ODISHA	UDIT RANJAN JENA VS	DEOGAON /173 /2020 () //
56	BLAPL/0010919/2023	PATITA SETHI VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	/ /0 () //
57	BLAPL/0010920/2023	ALOK @ ALOK PARIDA	BISWAJIT SAHOO	ITAMATI /160 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :22/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0010921/2023	KURUPA @ PRASANT KUMAR NAYAK	AKSHAYA KUMAR SUBUDHI	LAXMISAGAR P.S. /126 /2023
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0010922/2023	CHANDRASEKHAR BISWAL @ MANTU	BIJAYA KUMAR RAGADA	BURLA /371 /2023
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0010923/2023	AJAY SINGH	DALIRANI BEHURAY	SORO /76 /2022
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0010924/2023	CHANDRAMANI NAIK @ CHANDU NAIK	BHARAT BHUSAN ROUSTRAY	TALCHER TOWN /766 /2022
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0010925/2023	ANANDESWAR BEHERA	AMITAV TRIPATHY	PHIRINGIA /135 /2023
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0010926/2023	SANKAR DEBATA	GYANENDRA CHAITANYA	BENTKAR (42 MOUZA) UPD CUTTACK /90 /2023
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0010927/2023	BASUDEV @ BASU RATHA	BHARAT BHUSAN ROUSTRAY	HANDAPA /149 /2022
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0010928/2023	JASODA BEHERA	AMLAN SHAKTI PAUL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0010929/2023	UMESH YADAV @ BHAIJAAN	SK. ZAFARULLA	BRAJARAJNAGAR /146 /2023
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0010930/2023	SAMIR KHAN	SMRUTI RANJAN ROUT	MANGALA BAG /114 /2023
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0010931/2023	NETRANANDA MAJHI	TIRTH KUMAR SAHU	TITILAGARH /305 /2018
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :22/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	BLAPL/0010932/2023	STATE OF ODISHA SUKADEV KANHAR VS	AMITAV TRIPATHY VS	// PHIRINGIA /135 /2023 ()
70	BLAPL/0010933/2023	STATE OF ODISHA SHYAM MAJHI VS	SUJATA JENA VS	// BHAWANIPATNA SADAR /223 /2022 ()
71	BLAPL/0010934/2023	STATE OF ODISHA RAJENDRA BEHERA VS	SANJAY KUMAR BEHERA VS	// / /0 ()
72	BLAPL/0010935/2023	STATE OF ODISHA HARI MAJHI VS	SUJATA JENA VS	// BHAWANIPATNA SADAR /223 /2022 ()
73	BLAPL/0010936/2023	STATE OF ODISHA DURYODHAN MOHANTA VS	BASANTA KUMAR DAS VS	// SARAT /55 /2021 ()
74	BLAPL/0010937/2023	STATE OF ODISHA SK KAMALUDDIN VS	AMULYA RATNA PANDA VS	// JALESWAR /43 /2023 ()
75	BLAPL/0010938/2023	STATE OF ODISHA UDAYA GHADEI VS	ARUN KUMAR BEHERA VS	// OUPADA /60 /2023 ()
76	BLAPL/0010939/2023	STATE OF ODISHA KALIA @ RANJIT NAHAK VS	ARUN KUMAR DAS (1) VS	// MAHABIROD /15 /2023 ()
77	BLAPL/0010940/2023	STATE OF ODISHA SANJAYA KUMAR JENA VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /197 /2023 ()
78	BLAPL/0010941/2023	STATE OF ODISHA MADHUSUDAN @ BAKHIRA BAG VS	BHARAT BHUSAN ROURTRAY VS	// BIJEPUR /86 /2023 ()
79	BLAPL/0010942/2023	STATE OF ODISHA AJAY KUMAR PATRA VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	// LAXMISAGAR P.S. /58 /2019 () //

ORISSA HIGH COURT**FILING REPORT AS ON :22/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	BLAPL/0010943/2023	SURESH PARIDA VS STATE OF ODISHA	GOURI KUMAR RATH VS	AINTHAPALI /348 /2023 () //
81	BLAPL/0010944/2023	PUPUN @ PRASANTA MISHRA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	GHATAGAON /142 /2023 () //
82	BLAPL/0010945/2023	BENU HANTAL VS STATE OF ODISHA	DIGAMBAR SETHI VS	//0 () //
83	BLAPL/0010946/2023	MANASH SAHOO @ GUNTHA VS STATE OF ODISHA	DEVASHIS PANDA VS	BASELI SAHI PS /113 /2022 () //
84	BLAPL/0010947/2023	NILESH KUMAR KAR VS STATE OF ODISHA	BINI MISHRA VS	EOW,BHUBANESWAR /15 /2023 () //
85	CMP/0001123/2023	KRUSHNA MOHAN BEHERA VS KAMALAKANTA BEHERA	ANJAN KUMAR BISWAL VS	// A.D.J.,BARIPADA(Mayurbhanj) CRREV/0000003/2023
86	CMP/0001124/2023	PRITHVIRAJ PATNAIK VS RANJU PATNAIK	PRANAB KUMAR GHOSE VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CS/0000301/2022
87	CMP/0001125/2023	JAGABANDHU MISHRA VS KRUSHNA CHANDRA MISHRA	SIVA SANKAR CHAINI VS	// CIVIL JUDGE (SD),BHADRAK(Bhadrak) CS/0000360/2016
88	CMP/0001126/2023	NARAYAN BHATTA VS BISHNU PRASAD MISHRA	BIBHUTI RANJAN MOHANTY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CS/0001585/2023
89	CMP/0001127/2023	LAXMIMANI SAHU VS ABINASH SAHU	KARUNAKAR RATH VS	// CIVIL JUDGE (SD),BALASORE(Baleshwar) CS/0000014/2019
90	CMP/0001128/2023	UGRASEN PRUSTI VS THE EXECUTIVE OFFICER, BARIPADA MUNICIPALITY	SANTOSH KUMAR SAMANTARAYA VS	// DISTRICT & SESIONS JUDGE,BARIPADA(Mayurbhanj) Fao/0000027/2022
91	CMP/0001129/2023	JAGADISH CHHATAR	AMIT PRASAD BOSE	//

ORISSA HIGH COURT

FILING REPORT AS ON :22/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
92	CMP/0001130/2023	NARASINGH CHARAN DASH RUKMANI DALAI	VIVEKANANDA JENA	//
		VS	VS	0
93	CMP/0001131/2023	RAMAKANTA NAYAK ANADI CHARAN MUDULI	SAMBHU CHARAN NATH SHARMA	//
		VS	VS	0
94	CMP/0001132/2023	SAKUNTALA BHAISAL MONGUDU BHOTRA	TUKUNA KUMAR MISHRA	//
		VS	VS	0
95	CMP/0001133/2023	DALSAI SOMRATH DR.PRAFULL KUMAR TRIPATHY	BIBEKANANDA BHUYAN	//
		VS	VS	0
96	CMP/0001134/2023	MALASINHA SWAIN DR.DEBADUTTA MISRA	TAPESH ROY	//
		VS	VS	0
97	CMP/0001135/2023	M/S. SRIKRISHNA ESTATES AND CONSTRUCTION PVT. LTD., BBSR DR.DEBADUTTA MISRA	TAPESH ROY	//
		VS	VS	0
98	CMP/0001136/2023	M/S. SRIKRISHNA ESTATES AND CONSTRUCTION PVT. LTD., BBSR DR.DEBADUTTA MISRA	TAPESH ROY	//
		VS	VS	0
99	CMP/0001137/2023	M/S. SRIKRISHNA ESTATES AND CONSTRUCTION PVT. LTD., BBSR JAY HANUMAN TEMPLE TRUST	MAHITOSH SINHA	//
		VS	VS	0
100	CMP/0001138/2023	STATE OF ODISHA DAITARI MALLIK	PURNA CHANDRA MISHRA	//
		VS	VS	0
101	CMP/0001139/2023	STATE OF ODISHA ASUTOSH KUNDU	ADHIRAJ MOHANTY	//
		VS	VS	0
102	CMP/0001140/2023	KANIKA KUNDU SURESH DEV KUMBHAR	SUMITRA MOHANTY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :22/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	CONTC/0007128/2023	THE DAYANDA VEDIC COLLEGE TRUST AND MANAGEMENT SOCIETY, NEW DELHI GAGEI DEHURY VS	ADV. VS	// // 0
104	CONTC/0007129/2023	COLLECTOR, DHENKANAL DR. PRIYATOSH PARHI VS	ADV. VS	// // 0
105	CONTC/0007130/2023	SUDHANSU BHUSAN JENA, I.I.C., MANGALABAG P.S. ARJUN BAITHA VS	ADV. VS	// // 0
106	CONTC/0007131/2023	SURENDRA KUMAR, SECY. TO GOVT., HEALTH AND FAMILY WELFARE DEPT. ANIRUDHA MISHRA VS	ADV. VS	// // 0
107	CONTC/0007132/2023	S.ASWASTHY, IAS AVIMANYU PANDA VS	ADV. VS	// // 0
108	CONTC/0007133/2023	S.ASWASTHY, COMMNR., CUM SECY., S AND ME DEPT. KARUNAKAR SAHU VS	ADV. VS	// // 0
109	CONTC/0007134/2023	S.ASWASTHY, COMMNR., CUM SECY., S AND ME DEPT. JHASKETAN PRADHAN VS	ADV. VS	// // 0
110	CONTC/0007135/2023	DEEPAK PUNDIT PATEL, C.R.M., AGRICULTURAL INSURANCE CO. OF INDIA LTD. SASWATA PRIYADARSHI PADHI VS	ADV. VS	// // 0
111	CONTC/0007136/2023	DR. SATYABRATA MOHANTA, PRINCIPAL, INDIRA GANDHI INSTITUTE OF TECHNOLOGY, SUKANTA BANKA VS	MANAS RANJAN DASH VS	// // 0
112	CONTC/0007137/2023	SAMARTH VERMA, I.A.S. BIMALA SAHU VS	ADV. VS	// // 0
113	CONTC/0007138/2023	CHARULATA SINGH, TAHASILDAR, CUM COMPETENT AUTHORITY, MAYURBHANJ SUPRAVA PANDA VS	ADV. VS	// // 0
		DR. ARABINDA KUMAR PADHEE, IAS		//

ORISSA HIGH COURT

FILING REPORT AS ON :22/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
114	CONTC/0007139/2023	SANTOSH KUMAR MOHANTY VS	SANDHYARANI PANI VS	// 0
115	CONTC/0007140/2023	ARAVIND AGRAWAL, SECRETARY DEPTT. OF HIGHER EDUCATION RANJUKTA ACHARYA VS	SANDHYARANI PANI VS	// // 0
116	CONTC/0007141/2023	ARAVIND AGRAWAL, SECRETARY DEPTT. OF HIGHER EDUCATION ASHOKA INDUSTRIES LTD. VS	SUDEEP KUMAR SARANGI VS	// // 0
117	CONTC/0007142/2023	MD. SADIQ ALAM, DIRECTOR ORISSA STATE FINANCIAL CORPORATION NARESH BASTARAY VS	ADV. VS	// // 0
118	CONTC/0007143/2023	ASHOK KUMAR DAS, O.A.S. A (S.B.) MIHIR KUMAR BISWAL VS	ADV. VS	// // 0
119	CONTC/0007144/2023	ASWATHY S., I.A.S. MIHIR KUMAR SAHU VS	ADV VS	// // 0
120	CONTC/0007145/2023	G.MATHIVATHANAN, PRINCIPAL SECY., HOUSING AND URBAN DEVELOPMENT DEPT. SUBASHA CHANDRA PRAHARAJ VS	ADV VS	// // 0
121	CONTC/0007146/2023	G.MATHIVATHANAN, PRINCIPAL SECY., HOUSING AND URBAN DEVELOPMENT DEPT. PRABHAKARA PANDA VS	B.PANIGRAHI VS	// // 0
122	CONTC/0007147/2023	NARAHARI SETHY, DY., H.E., BBSR, KHORDHA SOURIYA RANJAN PARLIJA VS	TRILCHAN RATH VS	// // 0
123	CONTC/0007148/2023	ARAVIND AGRAWAL, COMMISSIONER CUM SECY., HIGHER EDUCATION DEPT. DHIRENDRA CHOUDHURY VS	DAYANANDA MOHAPATRA VS	// // 0
124	CONTC/0007149/2023	DUTTATRAYA BHAUSAHEB SINDE, I.A.S BALARAM BEHERA VS	ADV VS	// // 0
125	CONTC/0007150/2023	SIDDHARTH SHANKAR SWAIN, COLLECTOR, ANUGUL KAILASH CHANDRA NAYAK	ADV	// //

ORISSA HIGH COURT**FILING REPORT AS ON :22/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
126	CONTC/0007151/2023	SUNIT KUMAR BANCAL, DG AND IG OF POLICE RABINARAYAN SAHOO	DURGA PRASANNA MISHRA	//
		VS	VS	0
127	CONTC/0007152/2023	G.DEBAHARI PRADHAN, ASST. ENGNR., RWS AND S, SUB DIVISION, PHULBANI KASHINATH KANDI	RANJIT KUMAR LENKA	//
		VS	VS	0
128	CONTC/0007153/2023	BRUNDABAN SATAPATHY, DIRECTOR,ELEMENTARY EDUCATION AKSHAYA KUMAR DAS	ADV	//
		VS	VS	0
129	CONTC/0007154/2023	SANJAYA KUMAR SINGH, I.A.S MILKI EKKA	ADV	//
		VS	VS	0
130	CONTC/0007155/2023	ASWATHY S., I.A.S BIRAT HARPAL	ADV	//
		VS	VS	0
131	CONTC/0007156/2023	ASWATHY S., I.A.S MOHAN CHARAN BHOI	ADV	//
		VS	VS	0
132	CONTC/0007157/2023	ASWATHY S., I.A.S PRABHA KANTI MINJ	ADV	//
		VS	VS	0
133	CONTC/0007158/2023	ASWATHY S., I.A.S JOHN FERDINAND KERKETTA	ADV	//
		VS	VS	0
134	CONTC/0007159/2023	ASWATHY S., I.A.S SILANANDA KRUPA CHAMPIA	ADV	//
		VS	VS	0
135	CONTC/0007160/2023	ASWATHY S., I.A.S PRASANNA KUMAR ROUT	SUKANTA KUMAR MISHRA	//
		VS	VS	0
136	CONTC/0007161/2023	AMITABH THAKUR, I.P.S. MANWAR ALLI KHAN	ADV	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :22/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CONTC/0007162/2023	DR. PARSURAM PANDA, CHIEF DISTRICT VETERINARY OFFICER PRASANT KUMAR PATNAIK VS G.MATHI VATHANAN, I.A.S.	SARADA SARANGI VS	// // 0 //
138	CONTC/0007163/2023	HARIHAR SAHU VS ASWATHY S., I.A..S	ADV VS	// 0 //
139	CONTC/0007164/2023	BIJAYA KUMAR DALEI VS ASWATHY S., I.A.S.	ADV VS	// 0 //
140	CONTC/0007165/2023	SANKAR KHOSLA VS ASWATHY S., I.A.S.	ADV VS	// 0 //
141	CONTC/0007166/2023	SURAMOHAN GURU VS DR. ASHOK KUMAR DAS, C.D.M, AND P.H.O, DHENKANAL	PRADEEP KUMAR MAHAPATRA VS	// 0 //
142	CONTC/0007167/2023	MAHENDRA BEHERA VS DILLIP KUMAR NAYAK, O.A.S.	GAGAN BIHARI SINGH VS	// 0 //
143	CONTC/0007168/2023	KAPILENDRA DEV KHARSEL VS DHRUBA BEHERA, O.E.S., D.E.O, BOLANGIR	ADV VS	// 0 //
144	CONTC/0007169/2023	SATISH KUMAR SAHOO VS PRAVAS KUMAR MAJHI, SUPDT., ENGNR., CUTTACK R AND B DIVISION	ADV VS	// 0 //
145	CONTC/0007170/2023	BIJAYALAXMI ACHARYA VS ASWATHY S., I.A.S.	ADV VS	// 0 //
146	CONTC/0007171/2023	MANMOHAN MALLA VS ASWATHY S, I.A.S.	ADV VS	// 0 //
147	CONTC/0007172/2023	SANTOSH KUMAR DAS VS ASWATHY S, I.A.S	ADV VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :22/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CONTC/0007173/2023	BABAJI KUMAR VS ASWATHY S, I.A.S	ADV VS	// 0 //
149	CONTC/0007174/2023	SUSHREE SANGITA MOHANTY VS SARTHAK VERMA, I.A.S	RAJAKISHORE SAHOO VS	// 0 //
150	CONTC/0007175/2023	BIRENDRA KUMAR NAIK VS SARTHAK VERMA I.A.S	RAJAKISHORE SAHOO VS	// 0 //
151	CONTC/0007176/2023	MITU BISWAL VS ANU GARG, I.A.S.	ADV VS	// 0 //
152	CONTC/0007177/2023	AHALYA BALIARSINGH VS SARTHAK VERMA, I.A.S	RAJAKISHORE SAHOO VS	// 0 //
153	CONTC/0007178/2023	BHAKTA BANDHU SAHOO VS ANU GARG, I.A.S.	ADV VS	// 0 //
154	CONTC/0007179/2023	PRASAN KUMAR SAHOO VS ANU GARG, I.A.S.	ADV VS	// 0 //
155	CONTC/0007180/2023	SURENDRA NAYAK VS SARTHAK VERMA, I.A.S	RAJAKISHORE SAHOO VS	// 0 //
156	CONTC/0007181/2023	CHARAN MAHARANA VS S.ASWOSTHI, IAS	ADV. VS	// 0 //
157	CONTC/0007182/2023	MOUJA SINGH VS S. ASWOSTHI, I.A.S.	ADV. VS	// 0 //
158	CRLA/0001050/2023	SITAL @ GOURI SANKAR BASKEY VS STATE OF ODISHA	SARADA PRASAD DASH VS	UDALA /41 /2015 0 //
159	CRLA/0001051/2023	JALIA@JALADHAR@BIRANCHI PRADHAN	SURYAKANTA DWIBEDI	KHANDAPARA /145 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :22/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	SPECIAL JUDGE,NAYAGARH(Nayagarh)
160	CRLMA/0000392/2023	STATE OF ODISHA K. BISWAJIT PATRA	ADV	TR/0000140/2022
		VS	VS	BALLIGUDA /188 /2019
161	CRLMA/0000393/2023	STATE OF ODISHA TAPAN SAHA	RAJIB LOCHAN PATTNAIK	()
		VS	VS	//
162	CRLMA/0000394/2023	STATE OF ODISHA RISHIKESH SAHOO	ADV	PAPERMETLA P.S. /20 /2022
		VS	VS	()
163	CRLMA/0000395/2023	STATE OF ODISHA NITYANANDA BARIK	ADV	//
		VS	VS	/ /0
164	CRLMA/0000396/2023	STATE OF ODISHA CHANDRA SEKHAR MOHAPATRA	BABITA PATTNAIK	()
		VS	VS	//
165	CRLMC/0004359/2023	STATE OF ODISHA PRABHAT HATIPATA	SIDHESWAR MOHANTY	BELPAHAR /6 /2015
		VS	VS	()
166	CRLMC/0004360/2023	STATE OF ODISHA BISI KESAN PRADHAN	PRASANNA KUMAR MISRA	//
		VS	VS	CHANDAKA P.S. /18 /2000
167	CRLMC/0004361/2023	STATE OF ODISHA KHETRABASI NAYAK	N.PANDA	()
		VS	VS	//
168	CRLMC/0004362/2023	STATE OF ODISHA DR. N. PRABHAKAR BABU	AMRITA MISHRA	/ /0
		VS	VS	()
169	CRLMC/0004363/2023	STATE OF ODISHA DR. PROF. SONAMALI BAG, DMET, ODISHA	DEVASHIS PANDA	//
		VS	VS	/ /0
170	CRLMC/0004364/2023	STATE OF ODISHA RAMA CHANDRA BARIK	DEVASHIS PANDA	J.M.F.C.,BASTA(Baleshwar)
		VS	VS	ICC/0000417/2014
		STATE OF ODISHA SAMBHUNATH TIADI	RAMAKANTA PANDA	RAGHUNATHPALI /208 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :22/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMC/0004365/2023	STATE OF ODISHA SUBHADARSAN DAS VS	BITAS KUMAR SWAIN VS	// RAGHUNATHPUR /37 /2017 ()
172	CRLMC/0004366/2023	STATE OF ODISHA PANCHANAN KHATUA VS	AKSHAYA KUMAR SUBUDHI VS	// CAPITAL P.S. /111 /2022 ()
173	CRLMC/0004367/2023	STATE OF ODISHA BHALU @ DEEPAK KUMAR MALLICK VS	DALIRANI BEHURAY VS	// SORO /437 /2018 ()
174	CRLMC/0004368/2023	STATE OF ODISHA RABINDRA KUMAR SETHI VS	NIRAJ KUMAR SETHI VS	// DHENKANAL SADAR /12 /2023 ()
175	CRLMC/0004369/2023	STATE OF ODISHA BAPINA @ PRAHALLAD DAS VS	DALIRANI BEHURAY VS	// SORO /437 /2018 ()
176	CRLMC/0004370/2023	STATE OF ODISHA CHITRA SAHU @ CHITRASEN SAHU VS	JYOTIRMAYA SAHOO VS	// / /0 ()
177	CRLMC/0004371/2023	STATE OF ODISHA RAJ KISHOR BHOI VS	BHOJARAJ SETHI VS	// BODEN /97 /2013 ()
178	CRLMC/0004372/2023	STATE OF ODISHA AJARUDDIN KHAN VS	JYOTIRMAYA SAHOO VS	// MOHANA /187 /2022 ()
179	CRLMC/0004373/2023	STATE OF ODISHA SATOSH KUMAR PANDA@ SANTOSH PANDA VS	JYOTIRMAYA SAHOO VS	// / /0 ()
180	CRLMC/0004374/2023	STATE OF ODISHA BAPINA @ PRAHALLAD DAS VS	DALIRANI BEHURAY VS	// SORO /371 /2018 ()
181	CRLMC/0004375/2023	STATE OF ODISHA DEEPAK KUMAR RATH VS STATE OF ODISHA	SAMARENDRA BABADUR VS	// RAJKANIKA /151 /2015 () //

ORISSA HIGH COURT

FILING REPORT AS ON :22/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMC/0004376/2023	SUMIT KUMAR DAS VS STATE OF ODISHA	DEBASISH SAMAL VS	BALASORE TOWN /199 /2022 () //
183	CRLMC/0004377/2023	DHIRENDRA SWAIN @ DHIRA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MAHANGA /195 /2017 () //
184	CRLMC/0004378/2023	RAJKISHORE PRADHAN VS STATE OF ORISSA	SUSANTA KUMAR NAYAK VS	JAGATSINGPUR /209 /2008 () //
185	CRLMC/0004379/2023	DINESH DAS VS STATE OF ODISHA	UDIT RANJAN JENA VS	NILGIRI /231 /2018 () //
186	CRLMC/0004380/2023	RAJA @ PAGAL @ SANJEEB @ SANDEEP KUMAR DAS VS STATE OF ODISHA	ABHIRAM KUMAR BEHERA VS	BINJHARPUR /121 /2014 () //
187	CRLMC/0004381/2023	LILABATI MAHANTA VS STATE OF ODISHA(VIG.)	BINI MISHRA VS	BALASORE VIGILANCE /30 /1993 () //
188	CRLMC/0004382/2023	SANJULATA SAHU VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	SINGLA /211 /2021 () //
189	CRLMC/0004383/2023	BASANTA @ PRASANTA DAS VS STATE OF ODISHA	PRABHAT KUMAR DAS VS	DHAMNAGAR /151 /2013 () //
190	CRLMC/0004384/2023	PRATAP KUMAR PADHI @ DHANA VS STATE OF ODISHA	DEEPAK GOCHHAYAT VS	/ /0 () //
191	CRLMC/0004385/2023	SANJIT BISWAL VS STATE OF ODISHA	SATYABRATA DASH VS	BALASORE SADAR /63 /2011 () //
192	CRLMC/0004386/2023	SANTOSHI BEHERA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	/ /0 () //
193	CRLMC/0004387/2023	BIJAYA KUMAR BOITAI	DEBASIS TRIPATHY	/ /0

ORISSA HIGH COURT

FILING REPORT AS ON :22/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
194	CRLMP/0001878/2023	AJAY KUMAR BOITAI SATYAJIT KUMAR DAS	SAPAN KUMAR LENKA	// /0
		VS	VS	()
195	CRLMP/0001879/2023	STATE OF ODISHA SUNIL KUMAR MANGARAJ	PRABHAT KUMAR DAS	// /0
		VS	VS	()
196	CRLMP/0001880/2023	SUPERINTENDENT OF POLICE, JAJPUR DEBA PRAKASH MAHAPATRA	P.K.ROUT	// /0
		VS	VS	()
197	CRLMP/0001881/2023	STATE OF ODISHA DAMAYANTI SAHOO	BIJAYA KUMAR BEHERA 1	// /0
		VS	VS	()
198	CRLMP/0001882/2023	STATE OF ODISHA KADAMBINI PANDA	PANCHANAN PANIGRAHI	// /0
		VS	VS	()
199	CRLMP/0001883/2023	STATE OF ODISHA PADMINI SAMAL	PANCHANAN PANIGRAHI	// /0
		VS	VS	()
200	CRLMP/0001884/2023	STATE OF ODISHA LANDA PATRA	MANAS RANJAN KHATUA	// /0
		VS	VS	()
201	CRLMP/0001885/2023	STATE OF ODISHA MALAYA MANJARI MALIK	DINABANDHU NAYAK	// /0
		VS	VS	()
202	CRLMP/0001886/2023	STATE OF ODISHA SASANKA SEKHAR GIRI	RAMAKANTA PRADHAN	// /0
		VS	VS	()
203	CRLREV/0000507/2023	STATE OF ODISHA BIMAL KUMAR PAL @ BIMAL PRASAD PAL	ABHIJIT DASH	// AINTHAPALI /33 /2017
		VS	VS	()
204	CRLREV/0000508/2023	STATE OF ODISHA AJIT SAHOO	PARTHA SARATHI NAYAK	// KHAMAR /18 /2016
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :22/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLREV/0000509/2023	PRITIMANJARI PRADHAN SUBHASIS JAGATY VS KANUNGO AND PARTNERS	ASHOK KUMAR SAHOO VS	// //0 0 //
206	MACA/0000897/2023	RASHMIPRIYA JENA VS ANJAN JENA	SATYABHUSAN DAS VS	// 0 //
207	MACA/0000898/2023	KAPURCHANA BEMAL VS SUSHANTA KUMAR NATH SHARMA	JAGABANDHU SAHU VS	// 0 //
208	MACA/0000899/2023	D.CHHAYA KUMARI VS SARAT KUMAR MOHANTY	PADMA CHARAN PATTANAİK VS	// 0 //
209	MACA/0000900/2023	KANHU CHARAN SWAIN VS SANTOSH KUMAR BISOYI	SUPRIYO RANJAN MAHAPATRA VS	// 0 //
210	MACA/0000901/2023	BIPIN KUMAR SINGH VS MADAN MOHAN PARIDA	DEBASISH PATNAİK VS	// 0 //
211	MACA/0000902/2023	SABITA MOHAPATRA VS GYANARANJAN SAHOO	DEBASISH PATNAİK VS	// 0 //
212	MATA/0000319/2023	AMBUJA KUMAR BEHERA VS PRAVASINI DAS	RANJAN KUMAR NAYAK VS	// 0 //
213	MATA/0000320/2023	SASMITA @ SASHMITA BISWAL VS SUBRAT KUMAR SAHU	SAMARENDRA BAHADUR VS	// 0 //
214	MATA/0000321/2023	JOHNSON XALXO VS MAHIMA XALXO	ASHOK KUMAR SARANGI VS	// 0 //
215	RPFAM/0000316/2023	LABA NAIK VS SANKHA PRADHAN	PABITRA KUMAR NAYAK VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :22/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	RPFAM/0000317/2023	PRAKASH KUMAR SAHOO VS PRAFULLA KUMAR SAHOO	AMIYA KUMAR MOHANTY (A) VS	// 0 //
217	RSA/0000396/2023	SATYA SUNDAR MISHRA VS SORAJINI MOHAPATRA	B.BHUYAN VS	// 0 //
218	RSA/0000397/2023	ANANDA KUMAR BHOI VS KASINATH PARIDA	PRANAB KUMAR GHOSE VS	// 0 //
219	RVWPET/0000369/2023	REENA PANIGRAHI VS ALOK KUMAR PANDA	R.K.SAMANTASIGHAR VS	// 0 //
220	RVWPET/0000370/2023	P. BISWANATH PRUSTY VS STATE OF ODISHA	ADV. VS	// 0 //
221	RVWPET/0000371/2023	STATE OF ODISHA VS BALARAM SAHOO	MANOJ KUMAR KHUNTIA,A.G.A VS	// 0 //
222	TRP(C)/0000314/2023	KANCHAN KUMARI YADAV VS SANJAY PRASAD YADAV	BHARAT BHUSAN ROUSTRAY VS	// 0 //
223	TRP(C)/0000315/2023	SUBHASHREE BURMA VS SUBRAT DAS@ B.SUBRAT KUMAR DAS	SANAT KUMAR DAS VS	// 0 //
224	TRP(C)/0000316/2023	SASMITA NAYAK VS RAHUL SWAIN	AKSHAYA KUMAR NAYAK VS	// 0 //
225	TRPCRL/0000091/2023	NAMITA SATAPATHY VS PRITI PALLABI PANDA	KULDEEP MOHANTY VS	//0 0 //
226	WA/0002409/2023	STATE OF ODISHA VS KEDAR CHARAN PAL	Y.S.P. BABU, A.G.A. VS	// 0 //
227	WA/0002410/2023	STATE OF ODISHA	Y.S.P. BABU,A.G.A	//

ORISSA HIGH COURT

FILING REPORT AS ON :22/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WA/0002411/2023	PRAVAKAR PATRA STATE OF ODISHA	Y.S.P. BABU,A.G.A	//
		VS	VS	0
229	WA/0002412/2023	KRISHNA CHANDRA JENA STATE OF ODISHA	SUKUMAR GHOSH,A.G.A	//
		VS	VS	0
230	WA/0002413/2023	RAJENDRA NARAYAN PANDA UTKAL UNIVERSITY	DAYANANDA MOHAPATRA	//
		VS	VS	0
231	WA/0002414/2023	RAJASHREE PANDA AJAYA KUMAR SAHOO	BIJAY KUMAR ROUT - 1	//
		VS	VS	0
232	WA/0002415/2023	STATE OF ODISHA DR. NURSINGHA CHARAN SARANGI	SAMEER KUMAR DAS	//
		VS	VS	0
233	WA/0002416/2023	STATE OF ODISHA ANANTA CH.NAYAK	RAMA CHANDRA JENA	//
		VS	VS	0
234	WA/0002417/2023	AMULYA KUMAR SAHU STATE OF ODISHA	BIBHU PRASAD TRIPATHY,A.G.A	//
		VS	VS	0
235	WA/0002418/2023	KAILASH CHANDRA PARIDA STATE OF ODISHA	Y.S.P. BABU,A.G.A	//
		VS	VS	0
236	WA/0002419/2023	MURALIDHAR JENA ANANTA CH. NAYAK	RAMA CHANDRA JENA	//
		VS	VS	0
237	WA/0002420/2023	AMULYA KUMAR SAHU STATE OF ODISHA	RABI NARAYAN MISHRA ,A.G.A	//
		VS	VS	0
238	WA/0002421/2023	TRINATH MOHANTA STATE OF ODISHA	Y.S.P. BABU,A.G.A	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :22/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WA/0002422/2023	KAHNU CHARAN BHOI STATE OF ODISHA VS	RABI NARAYAN MISHRA,A.G.A VS	// // ()
240	WP(C)/0031172/2023	SUKANTA KUMAR SAHOO NIOS DELED TEACHERS ASSOCIATION, DHENKANADEBASHISHA HOTA VS	VS	// // ()
241	WP(C)/0031173/2023	STATE OF ODISHA KANCHANBALA SATPATHY VS	AKSHYANGSHU SEKHAR NANDY VS	// // ()
242	WP(C)/0031174/2023	THE STATE OF ODISHA MADAN MOHAN BARAL VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
243	WP(C)/0031175/2023	STATE OF ODISHA RABINARAYAN MOHAPATRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
244	WP(C)/0031176/2023	STATE OF ODISHA PRAMOD KUMAR SAHOO VS	AKSHYANGSHU SEKHAR NANDY VS	// // ()
245	WP(C)/0031177/2023	NATIONAL HIGHWAY AUTHORITY OF INDIA, NEW DELHI DOULATA SETHY VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
246	WP(C)/0031178/2023	STATE OF ODISHA M/S. SUSANTA KUMAR ROUT VS	CHITTARANJAN DAS VS	// // ()
247	WP(C)/0031179/2023	THE CHIEF COMMNR. OF CT AND GST, CTC BALA JOSHI VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
248	WP(C)/0031180/2023	STATE OF ODISHA RUPESH SWAIN VS	ALOK KUMAR PANDA VS	// // ()
249	WP(C)/0031181/2023	STATE OF ODISHA RAMA CHANDRA SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :22/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0031182/2023	BHARATI SETHI VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
251	WP(C)/0031183/2023	MUKUNDA PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
252	WP(C)/0031184/2023	M/S GANESH FLY ASH BRICKS, DHENKANAL VS THE CHIEF COMMNR. OF CT AND GST, CUTTACK	CHITTARANJAN DAS VS	// 0 //
253	WP(C)/0031185/2023	KRUSHNA CHANDRA NAIK VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
254	WP(C)/0031186/2023	ARYABHATT INSTITUTE OF MEDICAL SCIENCE, JHANSAPUR VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
255	WP(C)/0031187/2023	PANKAJBASINI PANDA VS MEMBER, BOARD OF REVENUE, ODISHA	PRONOY MOHANTY VS	// 0 //
256	WP(C)/0031188/2023	GURUKUL COLLEGE OF NURSING, KALAHANDI VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
257	WP(C)/0031189/2023	PITABASH PANDA VS MEMBER, BOARD OF REVENUE, ODISHA	PRONOY MOHANTY VS	// 0 //
258	WP(C)/0031190/2023	NIRAKARA MAJHI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
259	WP(C)/0031191/2023	SUKRAM MAJHI VS STATE OF ODISHA	MANAS PATI VS	// 0 //
260	WP(C)/0031192/2023	BIJAYA KUMAR ACHARYA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
261	WP(C)/0031193/2023	NABAKISHORE PANI	BISWARANJAN PARAMGURU	//

ORISSA HIGH COURT

FILING REPORT AS ON :22/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0031194/2023	NALINI PRABHA MISHRA	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0031195/2023	STRESSED ASSETS RECOVERY BRANCH SBI, CUTTACK	AKMTA TRIPATHY	//
		VS	VS	0
		THE COLLECTOR AND D.M. CUTTACK		//
264	WP(C)/0031196/2023	STRESSED ASSETS RECOVERY BRANCH SBI, CUTTACK	AKMTA TRIPATHY	//
		VS	VS	0
		THE COLLECTOR AND D.M. CUTTACK		//
265	WP(C)/0031197/2023	MANAGER LEGAL, ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED	BINOD KUMAR SARANGI	//
		VS	VS	0
		BINODINI SAHU		//
266	WP(C)/0031198/2023	PUSPALATA TADA	PRAVASH CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0031199/2023	STRESSED ASSETS RECOVERY BRANCH SBI, CUTTACK	AKMTA TRIPATHY	//
		VS	VS	0
		THE COLLECTOR AND D.M. CUTTACK		//
268	WP(C)/0031200/2023	PRANATI PRADHAN	PRAVASH CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0031201/2023	SAMITA BEHERA	ITISHREE TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0031202/2023	BHARATI PATTANAYAK	PRAVASH CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0031203/2023	KALYANI BEHERA	ITISHREE TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0031204/2023	LINGARAJ RAJ	BRAJA MOHAN SARANGI	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :22/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0031205/2023	RTO, BBSR-1 DINABANDHU ROUT VS UNION OF INDIA	LAXMIDHAR DASH VS	// // ()
274	WP(C)/0031206/2023	MUKESH SAHU VS RTO, ROURKELA	BRAJA MOHAN SARANGI VS	// // ()
275	WP(C)/0031207/2023	LJARANI PATTNAIK VS DIRECTOR OF HORTICULTURE, GOVT. OF ODISHA, BBSR	SHASHI BHUSAN JENA VS	// // ()
276	WP(C)/0031208/2023	JITEN KUMAR PRADHAN VS PRESIDING OFFICER, LABOUR COURT, BBSR	SHASHI BHUSAN JENA VS	// // ()
277	WP(C)/0031209/2023	M/S JAMSHEDPUR SALES, BBSR VS CHIEF MANAGER AND AO, BANK OF BARODA, BBSR	AMIT PATTNAIK VS	// // ()
278	WP(C)/0031210/2023	JAGMOHAN NAYAK VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// // ()
279	WP(C)/0031211/2023	DINABANDHU ROUT VS UNION OF INDIA	LAXMIDHAR DASH VS	// // ()
280	WP(C)/0031212/2023	NALINIKANTA DAS VS STATE OF ODISHA	ANUP KUMAR PATTNAIK VS	// // ()
281	WP(C)/0031213/2023	ASISH KUMAR AGRAWALLA VS THE COMMNR. OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTAK	ADITYA NARAYAN RAY VS	// // ()
282	WP(C)/0031214/2023	M/S MAHIRA PLYWOOD INDIA PVT. LTD., BBSR VS CHIEF MANAGER AND AO., BANK OF BARODA, BBSR	AMIT PATTNAIK VS	// // ()
283	WP(C)/0031215/2023	SHAIKH NAZRUL MAHAMMAD VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// // ()

ORISSA HIGH COURT

FILING REPORT AS ON :22/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0031216/2023	GANESH CHANDRA ROUT VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	// 0 //
285	WP(C)/0031217/2023	ARADHANA SAMANTARAY VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
286	WP(C)/0031218/2023	EYEDEA ADVERTISEMENT PVT. LTD., BBSR VS CHIEF MANAGER AND AO, BANK OF BARODA, BBSR	AMIT PATTNAIK VS	// 0 //
287	WP(C)/0031219/2023	BISWA PRAKASH BEHERA VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
288	WP(C)/0031220/2023	TAPAN KUMAR NAYAK VS C.M. MANAGER, UNION BANK OF INDIA, BBSR	PRATIK DASH VS	// 0 //
289	WP(C)/0031221/2023	PRASANTA PATI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
290	WP(C)/0031222/2023	SUDAM PANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
291	WP(C)/0031223/2023	GAJAPATI HOTEL, PURI VS DISTRICT SUB REGISTRAR, PURI	SAIBRATA RATH VS	// 0 //
292	WP(C)/0031224/2023	SRIRAM INSTITUTE OF MEDICAL SCIENCE AND RESEARCH, KENDRAPADA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
293	WP(C)/0031225/2023	GATIKRISHNA ROUT VS STATE OF ODISHA	PRABHU PADARBINDA PARIDA VS	// 0 //
294	WP(C)/0031226/2023	SAMPTI BISWAKESHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
295	WP(C)/0031227/2023	HARESH KUMAR AGRAWAL	SUBHAM AGRAWAL	//

ORISSA HIGH COURT**FILING REPORT AS ON :22/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0031228/2023	HARESH KUMAR AGRAWAL	SUBHAM AGRAWAL	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0031229/2023	SULOCHANA NAYAK	SUDHANSU SEKHAR JENA	//
		VS	VS	0
		SECY. URBAN DEVELOPMENT, BBSR		//
298	WP(C)/0031230/2023	K. SRIPATI DAS	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0031231/2023	NILAKANTHA MAHANTA	PARTHA SARATHI DAS	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0031232/2023	BISWA PRAKASH BEHERA	SIBANARAYAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0031233/2023	RABINDRA KUMAR PANDA	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0031234/2023	BISWA PRAKASH BEHERA	SIBANARAYAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0031235/2023	SARALA INSTITUTE OF MEDICAL SCIENCE, KHURDA	PAMI RATH	//
		VS	VS	0
		DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR, ODISHA		//
304	WP(C)/0031236/2023	BHUPENDRA KUMAR MOHANTY	PAMI RATH	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0031237/2023	M/S SITA RAMA MOTORS, RAYAGADA	LALIT KUMAR MAHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0031238/2023	ALEKHA KUMAR PATEL	TRIBI KUMAR MAHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :22/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0031239/2023	STATE OF ODISHA PANDIT KUMAR BISIMAJHI VS	PRASANTA KUMAR JENA VS	// // ()
308	WP(C)/0031240/2023	STATE OF ODISHA RATHINDRA KUMAR PRADHAN VS	KUNAL KUMAR SWAIN VS	// // ()
309	WP(C)/0031241/2023	STATE OF ODISHA M/S CHANDAN SECURITY SERVICES, CUTTACK VS	MANOJ KUMAR MOHANTY VS	// // ()
310	WP(C)/0031242/2023	STATE OF ODISHA SAROJ KUMAR MAHAKUDA VS	KUNAL KUMAR SWAIN VS	// // ()
311	WP(C)/0031243/2023	STATE OF ODISHA RAJESH PRASAD SWAIN VS	DURGESH NARAYAN RATH VS	// // ()
312	WP(C)/0031244/2023	STATE OF ODISHA RABEYA SULTAN VS SATYABHAMA DEI	MANAS KUMAR CHAND VS	// // ()
313	WP(C)/0031245/2023	UNION OF INDIA M/S. KASHVI INTERNATIONAL PRIVATE LIMITED VS	RAJIV KUMAR MAHANTA VS	// // ()
314	WP(C)/0031246/2023	UNION OF INDIA DURJAN CHHATRIA @ DURJODHAN CHHATRIA VS	MANAS KUMAR CHAND VS	// // ()
315	WP(C)/0031247/2023	STATE OF ODISHA SOUDAMINI OTA VS	LAXMIKANTA MOHANTY VS	// // ()
316	WP(C)/0031248/2023	STATE OF ODISHA SARATA NAIK VS	MANAS KUMAR CHAND VS	// // ()
317	WP(C)/0031249/2023	STATE OF ODISHA SASHIMANI KAMALA VS UCO BANK, KHURDA	NEELAKANTHA PANDA VS	// // ()

ORISSA HIGH COURT**FILING REPORT AS ON :22/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0031250/2023	SASHIMANI KAMALA VS UCO BANK, KHURDA	NEELAKANTHA PANDA VS	// 0 //
319	WP(C)/0031251/2023	PRAKASH NAIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
320	WP(C)/0031252/2023	M/S. ADYASA INDUSTRIES, BBSR VS ORISSA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION, BBSR	SUDEEP KUMAR SARANGI VS	// 0 //
321	WP(C)/0031253/2023	BRAHMABAIBARTTA NAIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
322	WP(C)/0031254/2023	ANUSHANKAR NAIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
323	WP(C)/0031255/2023	MANAS KUMAR RAUL VS STATE OF ODISHA	ANURAG PATI VS	// 0 //
324	WP(C)/0031256/2023	SURAJ KUMAR AGRAWAL VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
325	WP(C)/0031257/2023	JHASAKETAN MEHER VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
326	WP(C)/0031258/2023	ARJUN MEHER VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
327	WP(C)/0031259/2023	MADHUSUDAN BHESARA VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
328	WP(C)/0031260/2023	TRINATH SAMASI VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
329	WP(C)/0031261/2023	MAHABIR JEW @ HOO	SUDHIR KUMAR MALLICK	//

ORISSA HIGH COURT

FILING REPORT AS ON :22/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0031262/2023	RAMA CHANDRA NANDA	RAMAKANTA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0031263/2023	RABINDRA NATH PAL	PITAMBAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0031264/2023	MANORAMA MISHRA	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0031265/2023	UMAKANTA MAHAPATRA	BINAYAK PRASAD MOHANTY	//
		VS	VS	0
		THE CHAIRMAN, CHIEF ADMINISTRATOR OF PURI MUNICIPALITY		//
334	WP(C)/0031266/2023	RABINDRA NATH PANDA	PITAMBAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0031267/2023	LAGNAJITA MISHRA @ KAR	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0031268/2023	PRASANTA KUMAR RAY	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0031269/2023	RAMA TIRA @ HOO	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0031270/2023	MONA ABHIRAM BEHERA	KARUNAKAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0031271/2023	NIRANJAN ROUT	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0031272/2023	SASIKANTA SAHOO	BASUDEV PUJARI	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :22/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0031273/2023	STATE OF ODISHA MD DANISH VS	SITANSU MOHAN SINGH VS	// // 0
342	WP(C)/0031274/2023	STATE OF ODISHA AKSHAYA KUMAR ROUT VS	RABI NARAYAN PANDA VS	// // 0
343	WP(C)/0031275/2023	STATE OF ODISHA SUNARAM MARNDI VS	KARUNAKAR RATH VS	// // 0
344	WP(C)/0031276/2023	STATE OF ODISHA LIPIKA MOHAPATRA VS	SITANSU MOHAN SINGH VS	// // 0
345	WP(C)/0031277/2023	STATE OF ODISHA RASHMI RANJAN PANDA VS	SAHASRA JYOTI NANDA VS	// // 0
346	WP(C)/0031278/2023	STATE OF ODISHA SURYA BHANU DAS VS	SWAPNIL ROY VS	// // 0
347	WP(C)/0031279/2023	STATE OF ODISHA GOPAL CHANDRA MOHANTY VS	SWAPNIL ROY VS	// // 0
348	WP(C)/0031280/2023	STATE OF ODISHA BASANTA KUMAR KHANDUAL VS	SITANSU MOHAN SINGH VS	// // 0
349	WP(C)/0031281/2023	STATE OF ODISHA PURNA CHANDRA BEHERA VS	RABI NARAYAN PANDA VS	// // 0
350	WP(C)/0031282/2023	STATE OF ODISHA BIBHUTI SINGH VS	SITANSU MOHAN SINGH VS	// // 0
351	WP(C)/0031283/2023	STATE OF ODISHA USHARANI DAS VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :22/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0031284/2023	SARBESWAR DALAI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
353	WP(C)/0031285/2023	ACHYUTA NANDA MISHRA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
354	WP(C)/0031286/2023	PRIYANKA DEVI COLLEGE OF NURSING, PURI VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
355	WP(C)/0031287/2023	NARAYAN JENA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
356	WP(C)/0031288/2023	PRIYANKA DEVI COLLEGE OF PHARMACY, PURI VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
357	WP(C)/0031289/2023	PRAKASH CHANDRA DARJEE VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
358	WP(C)/0031290/2023	KANDHAMAL COLLEGE OF PHARMACY, PURI VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
359	WP(C)/0031291/2023	HARA PARBATI CONSTRUCTION, BHADRAK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
360	WP(C)/0031292/2023	RABINDRA BEHERA VS BOARD OF SECONDARY EDUCATION, CUTTACK	SOUBHAGYA CHANDRA DEV DASH VS	// 0 //
361	WP(C)/0031293/2023	UGRASEN BEHERA VS CHIEF SECRETARY, GOVT. OF ODISHA	SMRUTI RANJAN PATI VS	// 0 //
362	WP(C)/0031294/2023	BHARAT CHANDRA SAHU VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
363	WP(C)/0031295/2023	BINOD BARIK	PRADEEP KUMAR DAS	//

ORISSA HIGH COURT

FILING REPORT AS ON :22/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0031296/2023	TAPAN KUMAR JENA	BANABIHARI RAY	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0031297/2023	RAMESH CHANDRA BALIARSINGH	AMIT PRASAD B	//
		VS	VS	0
		KANCHAN BEWA		//
366	WP(C)/0031298/2023	SUDHIR CHANDRA JENA	BANABIHARI RAY	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0031299/2023	DIBAKAR SAMANTARAY	BANABIHARI RAY	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0031300/2023	ARUN KUMAR BEHERA	BANABIHARI RAY	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0031301/2023	SATYABRATA BEHERA	LAXMAN PRADHAN	//
		VS	VS	0
		COUNCIL OF HIGHER SECONDARY EDUCATION, ODISHA		//
370	WP(C)/0031302/2023	SARASWATI KHATUA	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0031303/2023	SNEHALATA OJHA	SUJATA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0031304/2023	SANATAN DAKUA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0031305/2023	PANCHALATA OJHA	SUJATA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0031306/2023	DEBASHIS NAIK	ARABINDA TRIPATHY	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :22/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0031307/2023	STATE OF ODISHA GANGADHAR YUBAK SANGHA, KALAHANDI VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
376	WP(C)/0031308/2023	STATE OF ODISHA SANGEETA MADRI VS	ARABINDA TRIPATHY VS	// // ()
377	WP(C)/0031309/2023	STATE OF ODISHA TRILOCHAN MAHANTA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
378	WP(C)/0031310/2023	STATE OF ODISHA GOBINDA CHANDRA SINGH VS	DR. JITENDRA KUMAR LENKA VS	// // ()
379	WP(C)/0031311/2023	STATE OF ODISHA HARIHAR MOHANTY VS	NIHAL RATH VS	// // ()
380	WP(C)/0031312/2023	STATE OF ODISHA DIBAKAR KABI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
381	WP(C)/0031313/2023	STATE OF ODISHA BHAKTA BANDHU SAHU VS	JAGAMOHAN PATTANAIAK VS	// // ()
382	WP(C)/0031314/2023	STATE OF ODISHA SRIPATI BEHERA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
383	WP(C)/0031315/2023	STATE OF ODISHA TANMAYA KUMAR ACHARYA VS	DILLIP KUMAR MOHANTY VS	// // ()
384	WP(C)/0031316/2023	STATE OF ODISHA BIKASH CHANDRA MOHANTY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
385	WP(C)/0031317/2023	STATE OF ODISHA DR. SRUSTI DASH VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :22/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0031318/2023	SRIDHAR SAHU VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
387	WP(C)/0031319/2023	DURYODHAN MANTRI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
388	WP(C)/0031320/2023	THOMPSON SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
389	WP(C)/0031321/2023	TIRTHA BISWAL VS SECY. TO GOVT. HIGHER EDUCATION DEPT., BBSR	KIRTAN DANG VS	// 0 //
390	WP(C)/0031322/2023	GOPINATH BEHERA VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
391	WP(C)/0031323/2023	SILU MAHARANA VS STATE OF ODISHA	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
392	WP(C)/0031324/2023	ASHOK KUMAR MOHAPATRA VS STATE OF ODISHA	SAMBIT KAR VS	// 0 //
393	WP(C)/0031325/2023	SRIKANTA DALEI VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// 0 //
394	WP(C)/0031326/2023	JOGENDRA SAHU VS THE DISTRICT JUDGE, CUTTACK	ASOK MOHANTY VS	// 0 //
395	WP(C)/0031327/2023	SARASWATI BERIHA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
396	WP(C)/0031328/2023	RABINDRA KUMAR KAR VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
397	WP(C)/0031329/2023	RAJU KISAN	LALIT KUMAR MAHARANA	//

ORISSA HIGH COURT

FILING REPORT AS ON :22/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
398	WP(C)/0031330/2023	SAIL, ROURKELA STEEL PLANT, SUNDARGARH		//
		RADHASHYAMA DAS	RAGHUNATH DASMOHAPATRA	//
		VS	VS	0
399	WP(C)/0031331/2023	STATE OF ODISHA		//
		KHIROD KUMAR MISHRA	DEEPALI MAHAPATRA	//
		VS	VS	0
400	WP(C)/0031332/2023	STATE OF ODISHA		//
		RATI GOND	SANGRAM KESHARI BURMA	//
		VS	VS	0
401	WP(C)/0031333/2023	JOINT COMMNR., STATE TAX, CT AND GST, JEYPORE		//
		DIPTI RANJAN JENA	NIRANJAN LENKA	//
		VS	VS	0
402	WP(C)/0031334/2023	STATE OF ODISHA		//
		UPENDRA KUMAR SHAW	BRAJA MOHAN SARANGI	//
		VS	VS	0
403	WP(C)/0031335/2023	STATE OF ODISHA		//
		PREMALATA NAYAK	PRAFULLA CHANDRA DAS	//
		VS	VS	0
404	WP(C)/0031336/2023	STATE OF ODISHA		//
		MANASA MANASWINI	SANGRAM JENA	//
		VS	VS	0
405	WP(C)/0031337/2023	STATE OF ODISHA		//
		KEDARASWAR BARIK	SANGRAM JENA	//
		VS	VS	0
406	WP(C)/0031338/2023	STATE OF ODISHA		//
		BHUBAN CHAND HATI	BISWAJIT SAHOO	//
		VS	VS	0
407	WP(C)/0031339/2023	STATE OF ODISHA		//
		TIKA CHANDRA JENA	SUDHIR KUMAR PATRA	//
		VS	VS	0
408	WP(C)/0031340/2023	STATE OF ODISHA		//
		SYED SALIM HUSSAIN	GYANA RANJAN SETHI	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :22/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0031341/2023	STATE OF ODISHA M/S RABINDRA BHOI, BALASORE VS	SABYASACHI MISHRA VS	// // ()
410	WP(C)/0031342/2023	STATE OF ODISHA KABITA MOHAKUD VS	SUDHIR KUMAR PATRA VS	// // ()
411	WP(C)/0031343/2023	STATE OF ODISHA DR. DIBAKAR MAJHI VS	AUROVINDA MOHANTY VS	// // ()
412	WP(C)/0031344/2023	STATE OF ODISHA PARTHA SARATHI MOHANTY VS	BANSHIDHAR BAUG VS	// // ()
413	WP(C)/0031345/2023	PRANAB KISHORE BHARATI GOSWAMY RASMITA BEHERA VS	KRUSHNA CHANDRA DASH VS	// // ()
414	WP(C)/0031346/2023	STATE OF ODISHA AKSHAYA KUMAR BEHERA VS	MANMAYA KUMAR DASH VS	// // ()
415	WP(C)/0031347/2023	COMMISSIONER OF ENDOWMENTS, BBSR SUSANTA KUMAR GARANAYAK VS	ANIRUDHA DAS VS	// // ()
416	WP(C)/0031348/2023	ODISHA GRAMYA BANK, DHENKANAL M/S S.D.AGENCY, BBSR VS	ITISHREE TRIPATHY VS	// // ()
417	WP(C)/0031349/2023	JOINT COMMNR. OF STATE TAX APPEAL, BBSR SARADA PRASANNA SETHY VS	SATYA PRAKASH NATH VS	// // ()
418	WP(C)/0031350/2023	STATE OF ODISHA AMAR KUMAR BEHERA VS	DIGAMBARA MISHRA VS	// // ()
419	WP(C)/0031351/2023	STATE OF ODISHA AMAR KUMAR BEHERA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :22/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0031352/2023	BALARAM KALET VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
421	WP(C)/0031353/2023	PANCHU SAHOO VS THE CHIEF COMMNR. OF CT AND GST, CTC	CHITTARANJAN DAS VS	// 0 //
422	WP(C)/0031354/2023	SWAYAM PRAKASH NAYAK VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
423	WP(C)/0031355/2023	GIRISH CHANDRA BARIK VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	// 0 //
424	WP(C)/0031356/2023	RAMA CHANDRA SETHI VS COMMNR. CONSOLIDATION AND SETTLEMENT, CUTTACK	CHITTA RANJAN NANDA VS	// 0 //
425	WP(C)/0031357/2023	PRAFULLA KUMAR BEHERA VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
426	WP(C)/0031358/2023	CHITTARANJAN ROUT VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
427	WP(C)/0031359/2023	MAJOR SIDDHARTHA SHANKAR BEHERA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
428	WP(C)/0031360/2023	AVAYA KUMAR SAHOO VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	// 0 //
429	WP(C)/0031361/2023	PADMAJA DEVI VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //
430	WP(C)/0031362/2023	NAGEN CHANDRA MISHRA VS THE ODISHA STATE CO OPERATTIVE MILK PRODUCERS FEDERATION LTD., BBSR	SEPHALEE DAS VS	// 0 //
431	WP(C)/0031363/2023	KSHIRABDHI TANAYA PADHY VS	ASHOK DAS	//

ORISSA HIGH COURT

FILING REPORT AS ON :22/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
432	WP(C)/0031364/2023	STATE OF ODISHA BIBHUTI BHUSAN PATTNAIK	SIDHARTHA MISHRA	//
		VS	VS	0
433	WP(C)/0031365/2023	GOVT. OF ODISHA, BBSR NARAYAN PATRA	RANJIT MOHANTY	//
		VS	VS	0
434	WP(C)/0031366/2023	STATE OF ODISHA NARASINGHA CHOUDHURY	PRASANTA KUMAR MISHRA	//
		VS	VS	0
435	WP(C)/0031367/2023	STATE OF ODISHA PREMALATA BEHERA	SIDHARTHA MISHRA	//
		VS	VS	0
436	WP(C)/0031368/2023	GOVT. OF ODISHA SUBRAT KALYAN SWAIN	RANJIT MOHANTY	//
		VS	VS	0
437	WP(C)/0031369/2023	STATE OF ODISHA SULOCHANA PRADHAN	BIBHUTI BHUSAN MISHRA	//
		VS	VS	0
438	WP(C)/0031370/2023	STATE OF ODISHA MANAS RANJAN DAS	PRASANTA KUMAR MISHRA	//
		VS	VS	0
439	WP(C)/0031371/2023	STATE OF ODISHA RAMESH CHANDRA DANDAPAT	RANJIT MOHANTY	//
		VS	VS	0
440	WP(C)/0031372/2023	B.M., URBAN CO OPERATIVE BANK, KENDRAPARA SACHALA PANDA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
441	WP(C)/0031373/2023	THE ADDL. COMMNR. SETTLEMENT AND CONSOLIDATION, GANJAM KEDARNATH PATRA	JAGANNATH BHUYAN	//
		VS	VS	0
442	WP(C)/0031374/2023	STATE BANK OF INDIA, MUMBAI SACHALA PANDA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :22/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0031375/2023	THE ADDL. COMMNR. SETTLEMENT AND CONSOLIDATION, GANJAM MINATI BEHERA VS STATE OF ODISHA	PRAVAT RANJAN SUTAR VS	// // ()
444	WP(C)/0031376/2023	SACHALA PANDA VS THE ADDL. COMMNR. SETTLEMENT AND CONSOLIDATION, GANJAM	BIJAYA KUMAR BEHERA I VS	// ()
445	WP(C)/0031377/2023	HARIHAR PATRA VS COMMISSIONER OF ENDOWMENTS, BBSR	MANMAYA KUMAR DASH VS	// ()
446	WP(C)/0031378/2023	SISIR KUMAR NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// ()
447	WP(C)/0031379/2023	BIJAYA KUMAR SENAPATI VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// ()
448	WP(C)/0031380/2023	KUNA MALLIK VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// ()
449	WP(C)/0031381/2023	SUDHANSU SEKHAR PADHI VS COLLECTOR AND D.M., GANJAM	BIBHUTI BHUSAN SWAIN VS	// ()
450	WP(C)/0031382/2023	BARNANSHU PATNAIK VS STATE OF ODISHA	UMESH CHANDRA PATNAIK VS	// ()
451	WP(C)/0031383/2023	LALA PRIYA RANJAN CHAND VS STATE OF ODISHA	SANGRAM JENA VS	// ()
452	WP(C)/0031384/2023	DINABANDHU BARAL VS COMMISSIONER, BBSR MUNICIPAL CORPORATION	RAJAKISHORE SAHOO VS	// ()
453	WP(C)/0031385/2023	M/S RBS CONSTRUCTION, KALAHANDI VS COMMNR. OF CT AND GST, ODISHA	JNYANANANDA PANDA VS	// ()

ORISSA HIGH COURT**FILING REPORT AS ON :22/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0031386/2023	DILLIP KUMAR PATTANAYAK VS UNION OF INDIA	SOUGAT DASH VS	// () //
455	WP(C)/0031387/2023	KRISHNALAL DURIA VS INDIRA GANDHI NATIONAL OPEN UNIVERSITY, NEW DELHI	PRAFULLA KUMAR MOHAPATRA VS	// () //
456	WP(C)/0031388/2023	SAROJINI DEI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //
457	WP(C)/0031389/2023	PANCHANAN BARIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //
458	ABLAPL/0010544/2023	SATYABRATA SWAIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DHARMASALA /251 /2023 () //
459	ABLAPL/0010545/2023	KABI JENA VS STATE OF ODISHA	SATYA JEET ROUT VS	DELANGA /241 /2023 () //
460	ABLAPL/0010546/2023	PADMAN NAIK VS STATE OF ODISHA	SIDHARTHA MISHRA VS	KASHIPUR /90 /2023 () //
461	ABLAPL/0010547/2023	PADMAN NAIK VS STATE OF ODISHA	SIDHARTHA MISHRA VS	KASHIPUR /92 /2023 () //
462	ABLAPL/0010548/2023	PADMAN NAIK VS STATE OF ODISHA	SIDHARTHA MISHRA VS	KASHIPUR /93 /2023 () //
463	ABLAPL/0010549/2023	PADMAN NAIK VS STATE OF ODISHA	SIDHARTHA MISHRA VS	KASHIPUR /96 /2023 () //
464	ABLAPL/0010550/2023	PADMAN NAIK VS STATE OF ODISHA	SIDHARTHA MISHRA VS	KASHIPUR /97 /2023 () //
465	ABLAPL/0010551/2023	DIPAK KUMAR BEHERA @ DIPU	SUKANTA KUMAR NAYAK	BANSADA /302 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :22/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	ABLAPL/0010552/2023	STATE OF ODISHA PADMAN NAIK	SIDHARTHA MISHRA	// KASHIPUR /101 /2023
		VS	VS	()
467	ABLAPL/0010553/2023	STATE OF ODISHA PRAFULLA KUMAR DAS @ RABI	JYOTIRMAYA SAHOO	// TANGI (KHURDA) /444 /2023
		VS	VS	()
468	ABLAPL/0010554/2023	STATE OF ODISHA SABITA PRADHAN	ARUN KUMAR DAS	// BIDANASI /230 /2023
		VS	VS	()
469	ABLAPL/0010555/2023	STATE OF ODISHA MUNA @ DEBASISH ROUL	MD. GOLAM MADANI	// DHAMNAGAR /420 /2023
		VS	VS	()
470	ABLAPL/0010556/2023	STATE OF ODISHA DEEPAK MALIK	RANJAN KUMAR ROUT	// PATKURA /288 /2023
		VS	VS	()
471	ABLAPL/0010557/2023	STATE OF ODISHA AKULA SETHI @ AKULA CHANDRA SETHI	BISWAJIT MOHANTY	// TARASINGI /306 /2023
		VS	VS	()
472	ABLAPL/0010558/2023	STATE OF ODISHA ASHEJ DANG	ABHISHEK MOHANTY	// RAIBAGA /53 /2017
		VS	VS	()
473	ABLAPL/0010559/2023	STATE OF ODISHA JIMI NAHAK	DEBASIS SAHOO	// SHERAGADA /99 /2018
		VS	VS	()
474	ABLAPL/0010560/2023	STATE OF ODISHA SAMIR @ SAMIRA NAYAK	DIBYAJYOTI SAHOO	// PATKURA /21 /2010
		VS	VS	()
475	ABLAPL/0010561/2023	STATE OF ODISHA DHANU @ DHANURAM PRADHAN	BISWAJIT PASAYAT	// KHALLIKOTE /653 /2023
		VS	VS	()
476	ABLAPL/0010562/2023	STATE OF ODISHA PRAFULLA SETHY @ DILLU	PRASANTA KUMAR ROUSTRAY	// BHADRESWAR /24 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :22/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0010563/2023	STATE OF ODISHA RABINDRA BEHERA @ BHALU VS	LAXMINARAYAN RAYATSINGH VS	// / /0 ()
478	ABLAPL/0010564/2023	STATE OF ODISHA DILLIP KUMAR JENA VS	SK. ZAFARULLA VS	// DHARMASALA /29 /2021 ()
479	ABLAPL/0010565/2023	STATE OF ODISHA DEEPTI @ DIPTY GUPTA VS	PRASHANTA KUMAR NAYAK VS	// CYBER CRIME AND ECONOMIC OFFENCES /20 /2023 ()
480	ABLAPL/0010566/2023	STATE OF ODISHA SATYAJIT BHUYAN VS	JAGANNATH KAMILA VS	// BALASORE TOWN /209 /2023 ()
481	ABLAPL/0010567/2023	STATE OF ODISHA SAURABH MOHAPATRA VS	PRADIPTA VARMA VS	// / /0 ()
482	ABLAPL/0010568/2023	STATE OF ODISHA ANANTA KUMAR SAMANTARAY VS	KABIRAJ PRADHAN VS	// JODAPADAR /119 /2023 ()
483	ABLAPL/0010569/2023	STATE OF ODISHA RABINDRA DAS VS	SARADA PRASAD DASH VS	// SORO /447 /2023 ()
484	ABLAPL/0010570/2023	STATE OF ODISHA CHANDRASEKHAR RANA VS	AMULYA RATNA PANDA VS	// / /0 ()
485	ABLAPL/0010571/2023	STATE OF ODISHA SUBRAT MOHAPATRA @ BAPI VS	SAROJ RANJAN SUBUDHI VS	// BADACHANA /264 /2023 ()
486	ABLAPL/0010572/2023	STATE OF ODISHA HIPO @ SARBESWAR ROUT VS	ASHOK KUMAR SAHOO VS	// RAJNAGAR /111 /2021 ()
487	ABLAPL/0010573/2023	STATE OF ODISHA DEVANGANA BARIK VS STATE OF ODISHA	SUJATA JENA VS	// KEONJHAR TOWN /337 /2023 () //

ORISSA HIGH COURT**FILING REPORT AS ON :22/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0010574/2023	RAJAT SAHU VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	KANTAMAL /89 /2023 () //
489	ABLAPL/0010575/2023	NADUA NAIK VS STATE OF ODISHA	ANITA SAHOO VS	KHANDAPARA /153 /2022 () //
490	ABLAPL/0010576/2023	GYANA RANJAN MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJNAGAR /333 /2022 () //
491	ABLAPL/0010577/2023	NADUA NAIK VS STATE OF ODISHA	ANITA SAHOO VS	KHANDAPARA /61 /2022 () //
492	ABLAPL/0010578/2023	SUBASH CH DAS VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	PARJANG /398 /2023 () //
493	ABLAPL/0010579/2023	RAJKISHOR PATRA VS STATE OF ODISHA	LALITENDU BHUYAN VS	SINGLA /167 /2023 () //
494	ABLAPL/0010580/2023	RAKESH CHANDRA SAHU VS STATE OF ODISHA	JAGANNATH BHUYAN VS	GOCHHAPADA /81 /2022 () //
495	ABLAPL/0010581/2023	PADU KANDI VS STATE OF ODISHA	SUJIT SEN VS	KAKATAPUR /166 /2023 () //
496	ABLAPL/0010582/2023	SAMIR PATTNAIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	MALKANGIRI /462 /2021 () //
497	ABLAPL/0010583/2023	BAIJAYANTI KAR VS STATE OF ODISHA (EOW)	SOUMYA MISHRA VS	EOW,BHUBANESWAR /24 /2023 () //
498	ABLAPL/0010584/2023	ALADA PAPA RAO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /184 /2023 () //
499	ABLAPL/0010585/2023	SUBASH AMAT	SURESH KUMAR JENA	HEMGIR /292 /2023

ORISSA HIGH COURT**FILING REPORT AS ON :22/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0010586/2023	LIKUN PRADHAN	DURLLABHA RANJAN MISHRA	PURUNAKATAK /83 /2022
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0010587/2023	JITU@JITENDRA KU. SAHOO	CHIRANJIB ROUT	TALCHER TOWN /537 /2023
		VS	VS	()
		STATE OF ODISHA		//
502	ABLAPL/0010588/2023	ASHWINI KUMAR NANDA	ARJUNA CHARANA BEHERA	SINGLA /28 /2007
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0010589/2023	JOGESWARA SAHOO	CHIRANJIB ROUT	PALLAHARA /263 /2023
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0010590/2023	SK. RAHIM @ BHANA	AMULYA RATNA PANDA	Bamapada (Industrial Area) /167 /2023
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0010591/2023	GYANA RANJAN MALIK	ARIJEET MISHRA	RAJNAGAR /364 /2022
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0010592/2023	DEBABRATA PANIGRAHI	AMIT BISWAL	BOUDH /257 /2023
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0010593/2023	SUBAS CHNADRA SAHOO	PRADIPTA BEURA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0010594/2023	SUMATI @ BUDHIMATI GHADEI	ARUN KUMAR BEHERA	OUPADA /60 /2023
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0010595/2023	DINESH KUMAR YADAV	SATYA SMRUTI MOHANTY	KHURDA SADAR /253 /2023
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0010596/2023	NIRUPAMA DEI @ NIRUPAMA PATRA	SAROJ KUMAR DASH	JANKIA P.S. /22 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :22/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0010597/2023	STATE OF ODISHA KARTIKA SAHOO @ PRADEEP RANJAN SAHOO VS	PRADIPTA BEURA VS	// / /0 ()
512	ABLAPL/0010598/2023	STATE OF ODISHA SOMNATH JANI VS	AMIT BISWAL VS	// MOHANA /178 /2022 ()
513	ABLAPL/0010599/2023	STATE OF ODISHA KANHUA SAHOO @ SUSANT KUMAR SAHOO VS	PRADIPTA BEURA VS	// / /0 ()
514	ABLAPL/0010600/2023	STATE OF ODISHA KARTIKA SAHOO @ PRADEEP RANJAN SAHOO VS	PRADIPTA BEURA VS	// / /0 ()
515	ABLAPL/0010601/2023	STATE OF ODISHA ARU KHATUA @ ALOK KUMAR KHATUA VS	SUSHANTA HARICHANDAN VS	// BANARAPAL /231 /2023 ()
516	ABLAPL/0010602/2023	STATE OF ODISHA CHANDRA SEKHAR SAHOO VS	PRADIPTA BEURA VS	// / /0 ()
517	ABLAPL/0010603/2023	STATE OF ODISHA JYOTI LIMA VS	JUGALA KISHORE PANDA VS	// PADMAPUR /19 /2018 ()
518	ABLAPL/0010604/2023	STATE OF ODISHA SOUMYA RANJAN DASH VS	DEBASNAN DAS VS	// KEONJHAR TOWN /337 /2023 ()
519	ABLAPL/0010605/2023	STATE OF ODISHA SWAPNA RANI BEHERA @ INDU RAY VS	PRADEEPTA KUMAR MOHANTY VS	// DHUSURI /191 /2023 ()
520	ABLAPL/0010606/2023	STATE OF ODISHA ABHIRAM JENA VS	PRABHAT KUMAR DAS VS	// DASARATHPUR /133 /2023 ()
521	ABLAPL/0010607/2023	STATE OF ODISHA PRAMILA TRIPATHY VS	DEEPALI MAHAPATRA VS	// MARSHAGHAI /183 /2021 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :22/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	ABLAPL/0010608/2023	BISHNU CHARAN PATRNAIK @ SONU PATRNAIK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BAREIPALI /181 /2023 () //
523	ABLAPL/0010609/2023	TAPAS KUMAR SWAIN VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	TANGI /179 /2023 () //
524	ABLAPL/0010610/2023	GELHI @ MRUTYUNJAY NAYAK VS STATE OF ODISHA	SANTOSH KUMAR LENKA VS	BIDANASI /233 /2023 () //
525	ABLAPL/0010611/2023	BENUDHAR DIGAL VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	PHIRINGIA /128 /2023 () //
526	ABLAPL/0010612/2023	D. SIVAJI @ DOKI SIVAJI VS STATE OF ODISHA	AMITAV TRIPATHY VS	BADABAZAR /202 /2021 () //
527	ABLAPL/0010613/2023	AJAYA KUMAR SWAIN VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	TANGI /179 /2023 () //
528	ABLAPL/0010614/2023	PADMAN NAIK VS STATE OF ODISHA	SIDHARTHA MISHRA VS	KASHIPUR /109 /2023 () //
529	ABLAPL/0010615/2023	PADMAN NAIK VS STATE OF ODISHA	SIDHARTHA MISHRA VS	KASHIPUR /94 /2023 () //
530	ABLAPL/0010616/2023	KANSALA NAIK SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	KHAMAR /74 /2023 () //
531	ABLAPL/0010617/2023	AJAYA KUMAR SWAIN VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	JAGATPUR /441 /2023 () //
532	ABLAPL/0010618/2023	AJAYA BARIK @ AJAYA KUMAR BARIK VS STATE OF ODISHA	BINAYA BHUSAN ROURAY VS	SATYABADI /119 /2023 () //
533	ABLAPL/0010619/2023	KANHU CHARAN PRADHAN	AMLAN SHAKTI PAUL	INFOVALLY UPD BHUBANESWAR /301 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :22/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
534	ABLAPL/0010620/2023	STATE OF ODISHA SK SALIM	SAROJ BARIK	// REMUNA /148 /2023
		VS	VS	()
535	ABLAPL/0010621/2023	STATE OF ODISHA SANJEEB KUMAR SAHOO	PRATAP CHANDRA MISHRA	// MAHILA P.S.(BBSR) /125 /2023
		VS	VS	()
536	ABLAPL/0010622/2023	STATE OF ODISHA TAPAS KUMAR SWAIN	KSHIROD KUMAR ROUT	// JAGATPUR /441 /2023
		VS	VS	()
537	ABLAPL/0010623/2023	STATE OF ODISHA RUPESH KUMAR BISHI @ RUPESH BISHI	SURYAKANTA DWIBEDI	// BHAWANIPATNA SADAR /397 /2020
		VS	VS	()
538	ABLAPL/0010624/2023	STATE OF ODISHA ANUTOSH PRADHAN	RAJENDRA NARAYAN ROUT	// / /0
		VS	VS	()
539	ABLAPL/0010625/2023	STATE OF ODISHA BHAGYALIPI PRADHAN	RAJENDRA NARAYAN ROUT	// / /0
		VS	VS	()
540	ABLAPL/0010626/2023	STATE OF ODISHA PURNA CHANDRA BARIK	SATYAJIT MOHAPATRA	// AGARAPADA /180 /2023
		VS	VS	()
541	ABLAPL/0010627/2023	STATE OF ODISHA BABULA @ SOUMYA RANJAN JENA	KARUNAKAR NAYAK	// BADAMBADI /318 /2023
		VS	VS	()
542	ABLAPL/0010628/2023	STATE OF ODISHA AJAYA KUMAR DAS	KSHIROD KUMAR ROUT	// NIKIRAI /262 /2023
		VS	VS	()
543	ABLAPL/0010629/2023	STATE OF ODISHA SEK. TEJMUL HUSEN	PARTHA SARATHI DAS	// HARICHANDANPUR /101 /2023
		VS	VS	()
544	ABLAPL/0010630/2023	STATE OF ODISHA DAITARY SAHOO	PRATAP CHANDRA MISHRA	// MAHILA P.S.(BBSR) /125 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :22/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	ABLAPL/0010631/2023	STATE OF ODISHA SANJIB KUMAR NAHAK @ SANJIB NAYAK VS	MANORANJAN ACHARYA VS	// Maitri Vihar PS /205 /2023 ()
546	ABLAPL/0010632/2023	STATE OF ODISHA RAMAKANTA BEHERA VS	KRUSHNA CHANDRA RATH VS	// BARIPADA TOWN /403 /2023 ()
547	ABLAPL/0010633/2023	STATE OF ODISHA MANJULA MOHINI @ MOHANTY VS	JYOTIRMAYA SAHOO VS	// ASKA /99 /2008 ()
548	ABLAPL/0010634/2023	STATE OF ODISHA BABU @ PRADEEP TAREI VS	BISWA RANJAN NAYAK VS	// CHANDIPUR /58 /2021 ()
549	ABLAPL/0010635/2023	STATE OF ODISHA MANOJ KUMAR SWAIN VS	AMIT KUMAR NATH VS	// DHENKANAL SADAR /298 /2023 ()
550	ABLAPL/0010636/2023	STATE OF ODISHA SAROJ KUMAR SATAPATHY VS	SANJAYA KUMAR PATRI VS	// PATKURA /606 /2022 ()
551	ABLAPL/0010637/2023	STATE OF ODISHA SUJAL BADHIA VS	AMIT PRASAD BOSE VS	// PATNAGARH /11 /2022 ()
552	ABLAPL/0010638/2023	STATE OF ODISHA SIPUN PRADHAN VS	CHIRANJIB ROUT VS	// GOPALPRASAD /178 /2023 ()
553	ABLAPL/0010639/2023	STATE OF ODISHA GANESWAR MOHANTA VS	CHIRANJIB ROUT VS	// COLLIERY /307 /2023 ()
554	ABLAPL/0010640/2023	STATE OF ODISHA SHANTILATA PATTANAIAK VS	KABIRAJ PRADHAN VS	// CHANDAPUR /45 /2023 ()
555	ABLAPL/0010641/2023	STATE OF ODISHA MIR SAIF ALLI @ SAIF ALI VS	BINI MISHRA VS	// JALESWAR /374 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :22/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	ABLAPL/0010642/2023	KUNA SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	COLLIERY /307 /2023 () //
557	ABLAPL/0010643/2023	PRAMOD SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 () //
558	ABLAPL/0010644/2023	DEBSHANKAR ACHARYA @ KARTIK ACHARYA VS STATE OF ODISHA	BINI MISHRA VS	BHOGRAI /204 /2023 () //
559	ABLAPL/0010645/2023	CHANDRA SEKHAR SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 () //
560	ABLAPL/0010646/2023	ARU @ RAHUL MALIK VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MARSHAGHAI /132 /2023 () //
561	ABLAPL/0010647/2023	RAJENDRA JENA @ PATU @ PATUA JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KAMARDA /56 /2023 () //
562	ABLAPL/0010648/2023	DAYANIDHI SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 () //
563	ABLAPL/0010649/2023	KAJAL KUMARI BISWASRAY VS STATE OF ODISHA	HAREKRUSHNA DASH VS	G.UDAYAGIRI /74 /2021 () //
564	ABLAPL/0010650/2023	JAYANTI @ JANATA MUKHI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KAMARDA /109 /2023 () //
565	ABLAPL/0010651/2023	MANORANJAN PALAI VS STATE OF ODISHA	HAREKRUSHNA DASH VS	BHAWANIPATNA TOWN /329 /2021 () //
566	ABLAPL/0010652/2023	DEBAKI BHOI VS STATE OF ODISHA	HAREKRUSHNA DASH VS	BHAWANIPATNA TOWN /330 /2021 () //
567	ABLAPL/0010653/2023	RIYASAT HUSSAIN	SUBRATA PANDA	BARBIL /129 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :22/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
568	ABLAPL/0010654/2023	NANDIA @ NANDA KISHORE CHAUHAN @ NANDA	CHANDAN JENA @ NANDA KISHORE	KAMARDA /89 /2023
		VS	VS	()
		STATE OF ODISHA		//
569	ABLAPL/0010655/2023	BHARAT BARIK	PRASANTA KUMAR SAHOO	BOIPARIGUDA /199 /2023
		VS	VS	()
		STATE OF ODISHA		//
570	ABLAPL/0010656/2023	JAGADISH BARIK	PRASANTA KUMAR SAHOO	BOIPARIGUDA /199 /2023
		VS	VS	()
		STATE OF ODISHA		//
571	ABLAPL/0010657/2023	DHARMENDRA BARIK	PRASANTA KUMAR SAHOO	BOIPARIGUDA /199 /2023
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :22/09/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	4/2023 CRA/338/1994	UDAYANATH-MP	M/S.S.K.BEHERA
2	5/2023 CRA/338/1994	UDAYANATH-MP	BISHNU PRASAD PRADHAN
3	6/2023 CONTC(CP)/31/2018	SUDHANSUBALA MISHRA-MP	
4	30/2023 RFA/273/2007	SMT.BASANTILATA BAL-MP	
5	73/2023 WPC(OA)/463/2017	SARATHA CHANDRA SINGH-MP	
6	73/2023 CRLMA/395/2023	NITYANANDA BARIK-MP	ADV
7	82/2023 TRPCRL/91/2023	NAMITA SATAPATHY-MP	KULDEEP MOHANTY
8	194/2023 WPC(OAC)/2711/2015	RATNA BINODINI AMIYA PRIYADARSHINI DAS-MP	
9	302/2023 CRLMP/1877/2022	SITARANI PATTNAIK@SAHU-MP	HARIPAD MOHANTY
10	313/2023 CMAPL/260/2023	GOURANGA CHARANA BEHERA-MP	ADV
11	314/2023 CMAPL/261/2023	CHINTAMANI JEN-MP	ADV
12	332/2023 TRP(C)/314/2023	KANCHAN KUMARI YADAV-MP	BHARAT BHUSAN ROUSTRAY
13	333/2023 TRP(C)/315/2023	SUBHASHREE BURMA-MP	SANAT KUMAR DAS
14	335/2023 MATA/319/2023	AMBUJA KUMAR BEHERA-MP	RANJAN KUMAR NAYAK
15	364/2023 RVWPET/369/2023	REENA PANIGRAHI-MP	R.K.SAMANTASIGHAR
16	365/2023 RVWPET/371/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
17	366/2023 RVWPET/371/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
18	385/2023 CONTC/4044/2023	SHYAM PRAKASH ROUT-MP	m/s. mahendra ku. saho
19	386/2023 CONTC/4044/2023	SHYAM PRAKASH ROUT-MP	m/s. mahendra ku. saho
20	387/2023 CONTC/7479/2022	KASTURI SAHU-MP	
21	388/2023 CONTC/7482/2022	KASTURI SAHU-MP	
22	389/2023 CONTC/5644/2023	KEDAR GOUDA-MP	AMIYA KUMAR MISHRA
23	390/2023 CONTC/7182/2023	MOUJA SINGH-MP	ADV.
24	394/2023 RPFAM/316/2023	LABA NAIK-MP	PABITRA KUMAR NAYAK
25	395/2023 RPFAM/317/2023	PRAKASH KUMAR SAHOO-MP	AMIYA KUMAR MOHANTY (A)
26	702/2023	BIMAL KUMAR PAL @ BIMAL PRASAD PAL-MP	ABHIJIT DASH

27	CRLREV/507/2023 703/2023	AJIT SAHOO-MP	PARTHA SARATHI NAYAK
28	CRLREV/508/2023 704/2023	SUBHASIS JAGATY-MP	ASHOK KUMAR SAHOO
29	CRLREV/509/2023 705/2023	SUBHASIS JAGATY-MP	ASHOK KUMAR SAHOO
30	CRLREV/509/2023 790/2023	NAGENDRA KU.BAL-MP	
31	FAO/794/2019 791/2023	BHANUMATI DOMB andANR.-MP	M/S.S.S.RAO
32	FAO/545/2012 792/2023	BHANUMATI DOMB andANR.-MP	M/S.S.S.RAO
33	FAO/545/2012 793/2023	BHANUMATI DOMB andANR.-MP	M/S.S.S.RAO
34	FAO/545/2012 794/2023	BHANUMATI DOMB andANR.-MP	M/S.S.S.RAO
35	FAO/545/2012 795/2023	BHANUMATI DOMB andANR.-MP	M/S.S.S.RAO
36	FAO/545/2012 796/2023	BHANUMATI DOMB andANR.-MP	M/S.S.S.RAO
37	1034/2023 RSA/125/2011	MD.KALIM-MP	M/S.ASHOK K.MISRA
38	1035/2023 RSA/125/2011	MD.KALIM-MP	M/S.ASHOK K.MISRA
39	1036/2023 RSA/125/2011	MD.KALIM-MP	M/S.ASHOK K.MISRA
40	1037/2023 RSA/77/2015	ARTABANDHU MISHRA-MP	M/S.BHAKTAHARI MOHANTY
41	1038/2023 RSA/77/2015	ARTABANDHU MISHRA-MP	M/S.BHAKTAHARI MOHANTY
42	1039/2023 RSA/77/2015	ARTABANDHU MISHRA-MP	M/S.BHAKTAHARI MOHANTY
43	1040/2023 RSA/154/2019	BIJAYANARAYAN MOHAPATRA-MP	
44	1041/2023 RSA/455/2015	SANTOSH AGARWALLA@SANTOSH KU.AGARWALLA-MP	M/S. A. GARNAIK,A.R.DASH,D.PANIGRAHI,A. PANIGRAHI
45	1042/2023 RSA/455/2015	SANTOSH AGARWALLA@SANTOSH KU.AGARWALLA-MP	M/S. A. GARNAIK,A.R.DASH,D.PANIGRAHI,A. PANIGRAHI
46	1043/2023 RSA/455/2015	SANTOSH AGARWALLA@SANTOSH KU.AGARWALLA-MP	M/S. A. GARNAIK,A.R.DASH,D.PANIGRAHI,A. PANIGRAHI
47	1044/2023 RSA/294/2017	MANGULU CHARAN SAHU-MP	M/S BHAWANI SANKAR PANIGRAHI, SIDHARTHA MISHRA
48	1045/2023 RSA/242/2003	KESHI DEI-MP	M/S. P.K.SAHOO,BIJAYA KUMAR ROURAY,ANANYA
49	1046/2023 RSA/396/2023	SATYA SUNDAR MISHRA-MP	B.BHUYAN
50	1047/2023 RSA/239/2022	SAROJINI PANDA-MP	RANJIT MOHANTY
51	1085/2023 CMP/1124/2023	PRITHVIRAJ PATNAIK-MP	PRANAB KUMAR GHOSE
52	1086/2023 CMP/1125/2023	JAGABANDHU MISHRA-MP	SIVA SANKAR CHAINI
53	1087/2023 CMP/1126/2023	NARAYAN BHATTA-MP	BIBHUTI RANJAN MOHANTY
54	1088/2023 CMP/1127/2023	LAXMIMANI SAHU-MP	KARUNAKAR RATH
55	1089/2023 CMP/1128/2023	UGRASEN PRUSTI-MP	SANTOSH KUMAR SAMANTARAYA
56	1090/2023 CMP/1129/2023	JAGADISH CHHATAR-MP	AMIT PRASAD BOSE
57	1091/2023 CMP/1130/2023	RUKMANI DALAI-MP	VIVEKANANDA JENA

58	1092/2023 CMP/1132/2023	MONGUDU BHOTRA-MP	TUKUNA KUMAR MISHRA
59	1093/2023 CMP/687/2021	RAMADEVI BEHERA-MP	M/S. GAUTAM MISRA, ANUPAM DASH
60	1094/2023 CMP/1133/2023	DR.PRAFULL KUMAR TRIPATHY-MP	BIBEKANANDA BHUYAN
61	1095/2023 CMP/687/2021	RAMADEVI BEHERA-MP	M/S. GAUTAM MISRA, ANUPAM DASH
62	1096/2023 CMP/1102/2023	PURUSOTTAM PATI-MP	SUKANTA KUMAR NAYAK
63	1097/2023 CMP/1140/2023	SURESH DEV KUMBHAR-MP	SUMITRA MOHANTY
64	1241/2023 BLAPL/9556/2023	BIJAN BEHERA-MP	KISHORE KUMAR MISHRA
65	1242/2023 BLAPL/9910/2023	RIPU RAY-MP	PARTHENDU RAY
66	1243/2023 BLAPL/4520/2023	KARTIKA @ KARTIKESWAR DIGAL-MP	AMULYA RATNA PANDA
67	1244/2023 BLAPL/8549/2023	MD. SAKIB-MP	PUSPAMITRA MOHAPATRA
68	1245/2023 BLAPL/3177/2023	SUCHISMITA SUAR-MP	
69	1246/2023 BLAPL/9577/2023	KAMAL LOCHAN DASH-MP	SAROJ KUMAR PATTANAYAK
70	1247/2023 BLAPL/10904/2023	SAGAR SANTOSH SONUNE-MP	BASUDEV PUJARI
71	1248/2023 BLAPL/6735/2023	SATYABRATA NAYAK @ BAPINA-MP	
72	1249/2023 BLAPL/9208/2022	SALAYADU DILESHU DORA-MP	PRADEEP KUMAR MOHAPATRA
73	1250/2023 BLAPL/11882/2022	SIBU @ SIBA PRASAD DAS-MP	SOUMYA RANJAN RATH, SATYABRATA MOHANTY
74	1251/2023 BLAPL/6167/2023	DHOBU PANGI-MP	
75	1252/2023 BLAPL/10901/2023	BHABANI SANKAR PANIGRAI-MP	SEPHALEE DAS
76	1253/2023 BLAPL/6489/2023	SIPUN@PRAVAT MALLICK-MP	KARUNAKAR RATH
77	1632/2023 MACA/897/2023	RASHMIPRIYA JENA-MP	SATYABHUSAN DAS
78	1633/2023 MACA/898/2023	KAPURCHANA BEMAL-MP	JAGABANDHU SAHU
79	1634/2023 MACA/899/2023	D.CHHAYA KUMARI-MP	PADMA CHARAN PATTANAİK
80	1635/2023 MACA/900/2023	KANHU CHARAN SWAIN-MP	SUPRIYO RANJAN MAHAPATRA
81	1636/2023 MACA/408/2023	TATA AIG GENERAL INSURANCE COMPANY LTD.-MP	AVIJIT PATTNAİK
82	1637/2023 MACA/408/2023	TATA AIG GENERAL INSURANCE COMPANY LTD.-MP	AVIJIT PATTNAİK
83	1751/2023 ABLAPL/7417/2023	PURUSOTTAM BEURA-MP	MANORANJAN MISHRA
84	1752/2023 ABLAPL/7993/2023	RAGHUNATH SAHU-MP	
85	1753/2023 ABLAPL/9023/2023	ROHIT DAS-MP	
86	1754/2023 ABLAPL/7187/2023	YASHOWANTA NARAYAN DIXIT-MP	
87	1755/2023 ABLAPL/10447/2021	KAILASH PARIDA @ PRADHAN-MP	
88	1756/2023 ABLAPL/13550/2019	MANJULATA DAS-MP	
89	1757/2023	PANCHANAN BISWAL-MP	KARUNAKAR NAYAK

90	ABLAPL/4629/2021 1758/2023	NARAYAN BARIK-MP	
91	ABLAPL/5423/2023 1759/2023	PRADEEP SAHOO @ SAHU @ PAPU-MP	
92	ABLAPL/8793/2023 1760/2023	JYOTI PRAKASH BIR @ PINTU-MP	
93	ABLAPL/3800/2020 1761/2023	BABU @ PRADEEP TAREI-MP	BISWA RANJAN NAYAK
94	ABLAPL/10634/2023 1762/2023	SK. BABLU-MP	
95	ABLAPL/11487/2022 1763/2023	ROHIT BEHERA-MP	
96	ABLAPL/8273/2023 2284/2023	BISWANATH BEHERA@VELAR-MP	M/S. ABESH KAMAL, M/S ABHIJIT MOHANTY, N.HOTA
97	CRLA/355/2015 2285/2023	SITAL SINGH-MP	AMULYA RATNA PANDA
98	CRLA/619/2022 2286/2023	SITAL @ GOURI SANKAR BASKEY-MP	SARADA PRASAD DASH
99	CRLA/1050/2023 2287/2023	SITAL @ GOURI SANKAR BASKEY-MP	SARADA PRASAD DASH
100	CRLA/1050/2023 2288/2023	SITAL @ GOURI SANKAR BASKEY-MP	SARADA PRASAD DASH
101	CRLA/1050/2023 2289/2023	JALIA@JALADHAR@BIRANCHI PRADHAN-MP	SURYAKANTA DWIBEDI
102	CRLA/1051/2023 2290/2023	JALIA@JALADHAR@BIRANCHI PRADHAN-MP	SURYAKANTA DWIBEDI
103	CRLA/82/2019 2291/2023	DAYASAGAR YADAV-MP	JUGALA KISHORE PANDA
104	CRLA/609/2022 2292/2023	JALANDHAR HARIJAN-MP	JYOTIRMAYA SAHOO
105	CRLA/653/2018 2293/2023	MADAN MAJHI-MP	M/S.
106	CRLMC/4359/2023 3009/2023	PRABHAT HATIPATA-MP	SIDHESWAR MOHANTY
107	CRLMC/4360/2023 3010/2023	BISI KESAN PRADHAN-MP	PRASANNA KUMAR MISRA
108	CRLMC/4363/2023 3011/2023	RAMA CHANDRA BARIK-MP	DEVASHIS PANDA
109	CRLMC/4364/2023 3012/2023	SAMBHUNATH TIADI-MP	RAJIB LOCHAN PATTNAIK
110	CRLMC/4371/2023 3013/2023	RAJ KISHOR BHOI-MP	BHOJARAJ SETH
111	CRLMC/2083/2023 3014/2023	BICHITRA NANDA MAHAPATRA-MP	
112	CRLMC/4376/2023 3015/2023	SUMIT KUMAR DAS-MP	DEBASISH SAMAL
113	CRLMC/4377/2023 3016/2023	DHIRENDRA SWAIN @ DHIRA-MP	SMRUTI RANJAN ROUT
114	CRLMC/4380/2023 3017/2023	RAJA @ PAGAL @ SANJEEB @ SANDEEP KUMAR DAS-MP	PABITRA KUMAR BEHERA
115	CRLMC/4381/2023 3018/2023	LILABATI MAHANTA-MP	BINI MISHRA
116	CRLMC/4383/2023 3019/2023	BASANTA @ PRASANTA DAS-MP	PRABHAT KUMAR DAS
117	CRLMC/4387/2023 3020/2023	BIJAYA KUMAR BOITAI-MP	DEBASIS TRIPATHY
118	WA/138/2023 6685/2023	CHANDRA SEKHAR SWAIN-MP	CHIRANJAYA MOHANTY
119	WA/2409/2023 6686/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
120	WA/2409/2023 6687/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.

121	6688/2023 WA/2409/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
122	6689/2023 WA/2413/2023	UTKAL UNIVERSITY-MP	DAYANANDA MOHAPATRA
123	6690/2023 WA/2413/2023	UTKAL UNIVERSITY-MP	DAYANANDA MOHAPATRA
124	6691/2023 WA/2410/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
125	6692/2023 WA/2410/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
126	6693/2023 WA/2410/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
127	6694/2023 WA/2411/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
128	6695/2023 WA/2411/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
129	6696/2023 WA/2411/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
130	6697/2023 WA/2412/2023	STATE OF ODISHA-MP	SUKUMAR GHOSH,A.G.A
131	6698/2023 WA/2412/2023	STATE OF ODISHA-MP	SUKUMAR GHOSH,A.G.A
132	6699/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
133	6700/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
134	6701/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
135	6702/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
136	6703/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
137	6704/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
138	6705/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
139	6706/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
140	6707/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
141	6708/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
142	6709/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
143	6710/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
144	6711/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
145	6712/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
146	6713/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
147	6714/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
148	6715/2023 WA/2407/2023	SUMITRA HEMBRAM-MP	NIRANJAN SINGH (1)
149	6716/2023 WA/1343/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
150	6717/2023 WA/1685/2022	SABITRI GHADAI-MP	
151	6718/2023 WA/2416/2023	ANANTA CH.NAYAK-MP	RAMA CHANDRA JENA
152	6719/2023	ANANTA CH.NAYAK-MP	RAMA CHANDRA JENA

153	WA/2416/2023 6720/2023	ANANTA CH. NAYAK-MP	RAMA CHANDRA JENA
154	WA/2419/2023 6721/2023	ANANTA CH. NAYAK-MP	RAMA CHANDRA JENA
155	WA/2419/2023 6722/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
156	WA/2417/2023 6723/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
157	WA/2417/2023 6724/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
158	WA/1780/2022 6725/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
159	WA/2418/2023 6726/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
160	WA/2418/2023 6727/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
161	WA/1780/2022 6728/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
162	WA/916/2023 6729/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
163	WA/2418/2023 6730/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
164	WA/1780/2022 6731/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
165	WA/916/2023 6732/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
166	WA/1780/2022 6733/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
167	WA/1780/2022 6734/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
168	WA/2420/2023 6735/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA ,A.G.A
169	WA/2420/2023 6736/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA ,A.G.A
170	WA/916/2023 6737/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
171	WA/1780/2022 6738/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
172	WA/2420/2023 6739/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA ,A.G.A
173	WA/1780/2022 6740/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
174	WA/1780/2022 6741/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
175	WA/1780/2022 6742/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
176	WA/1780/2022 6743/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
177	WA/2421/2023 6744/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
178	WA/1780/2022 6745/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
179	WA/2421/2023 6746/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
180	WA/1780/2022 6747/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
181	WA/2421/2023 6748/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
182	WA/1780/2022 6749/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
183	WA/1780/2022 6750/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)

184	6751/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
185	6752/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
186	6753/2023 WA/2422/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A
187	6754/2023 WA/2422/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A
188	6755/2023 WA/2422/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A
189	6756/2023 WA/916/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
190	6757/2023 WA/916/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
191	6758/2023 WA/916/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
192	6759/2023 WA/916/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
193	6760/2023 WA/916/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
194	6761/2023 WA/916/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
195	6762/2023 WA/916/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
196	6763/2023 WA/916/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
197	6764/2023 WA/916/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
198	15065/2023 WP(C)/31172/2023	NIOS DELED TEACHERS ASSOCIATION, DHENKANAL-MP	DEBASHISHA HOTA
199	15066/2023 WP(C)/8/2018	SUMITRA BARIK-MP	MR.SURENDRA NATH PANDA
200	15067/2023 WP(C)/31178/2023	M/S. SUSANTA KUMAR ROUT-MP	CHITTARANJAN DAS
201	15068/2023 WP(C)/31180/2023	RUPESH SWAIN-MP	ALOK KUMAR PANDA
202	15069/2023 WP(C)/30044/2023	UTKAL INNOVATION, JHARSUGUDA-MP	AMIT PATTNAIK
203	15070/2023 WP(C)/31184/2023	M/S GANESH FLY ASH BRICKS, DHENKANAL-MP	CHITTARANJAN DAS
204	15071/2023 WP(C)/31190/2023	NIRAKARA MAJHI-MP	SIDHESWAR MALLIK
205	15072/2023 WP(C)/31198/2023	PUSPALATA TADA-MP	PRAVASH CHANDRA JENA
206	15073/2023 WP(C)/31200/2023	PRANATI PRADHAN-MP	PRAVASH CHANDRA JENA
207	15074/2023 WP(C)/31202/2023	BHARATI PATTANAYAK-MP	PRAVASH CHANDRA JENA
208	15075/2023 WP(C)/15642/2023	JANAKI BAGE-MP	UPENDRA KUMAR SAMAL
209	15076/2023 WP(C)/31209/2023	M/S JAMSHEDPUR SALES, BBSR-MP	AMIT PATTNAIK
210	15077/2023 WP(C)/4322/2021	TUPURA MUNDA-MP	
211	15078/2023 WP(C)/31212/2023	NALINIKANTA DAS-MP	ANUP KUMAR PATTNAIK
212	15079/2023 WP(C)/31213/2023	ASISH KUMAR AGRAWALLA-MP	ADITYA NARAYAN RAY
213	15080/2023 WP(C)/31214/2023	M/S MAHIRA PLYWOOD INDIA PVT. LTD., BBSR-MP	AMIT PATTNAIK
214	15081/2023 WP(C)/31217/2023	ARADHANA SAMANTARAY-MP	TRILOCHAN DASH
215	15082/2023	MANAGER LEGAL, ICICI LOMBARD GENERAL INSURANCE	DEEPTI KUMAR SARANGI

216	WP(C)/31197/2023 15083/2023	EYEDEA ADVERTISEMENT PVT. LTD., BBSR-MP	AMIT PATTNAIK
217	WP(C)/31218/2023 15084/2023	KIRTI RANJAN PATTANA-MP	
218	WP(C)/4572/2014 15085/2023	GAJAPATI HOTEL, PURI-MP	SAIBRATA RATH
219	WP(C)/31223/2023 15086/2023	GATIKRISHNA ROUT-MP	PRABHU PADARBINDA PARIDA
220	WP(C)/31225/2023 15087/2023	SULOCHANA NAYAK-MP	SUDHANSU SEKHAR JENA
221	WP(C)/31229/2023 15088/2023	SARALA INSTITUTE OF MEDICAL SCIENCE, KHURDA-MP	PAMI RATH
222	WP(C)/31235/2023 15089/2023	BHUPENDRA KUMAR MOHANTY-MP	SUCHETA GUMANSINGH
223	WP(C)/31236/2023 15090/2023	M/S SITA RAMA MOTORS, RAYAGADA-MP	LALIT KUMAR MAHARANA
224	WP(C)/31237/2023 15091/2023	ALEKHA KUMAR PATEL-MP	TRIBI KUMAR MAHAPATRA
225	WP(C)/31238/2023 15092/2023	PANDIT KUMAR BISIMAJHI-MP	PRASANTA KUMAR JENA
226	WP(C)/31239/2023 15093/2023	M/S CHANDAN SECURITY SERVICES, CUTTACK-MP	MANOJ KUMAR MOHANTY
227	WP(C)/31241/2023 15094/2023	M/S CHANDAN SECURITY SERVICES, CUTTACK-MP	MANOJ KUMAR MOHANTY
228	WP(C)/31241/2023 15095/2023	RABEYA SULTAN-MP	MANAS KUMAR CHAND
229	WP(C)/31244/2023 15096/2023	ALL ODISHA STATE ROAD TRANSPORT STAFF ASSOCIATION, BHADRAKAMP	
230	WP(C)/24657/2023 15097/2023	DURJAN CHHATRIA @ DURJODHAN CHHATRIA-MP	MANAS KUMAR CHAND
231	WP(C)/31246/2023 15098/2023	M/S. KASHVI INTERNATIONAL PRIVATE LIMITED-MP	RAJIV KUMAR MAHANTA
232	WP(C)/31245/2023 15099/2023	SLOUDAMINI OTA-MP	LAXMIKANTA MOHANTY
233	WP(C)/31247/2023 15100/2023	SARATA NAIK-MP	MANAS KUMAR CHAND
234	WP(C)/31248/2023 15101/2023	PRAKASH NAIK-MP	MANAS KUMAR CHAND
235	WP(C)/31251/2023 15102/2023	BRAHMABAIBARTTA NAIK-MP	MANAS KUMAR CHAND
236	WP(C)/31253/2023 15103/2023	ANUSHANKAR NAIK-MP	MANAS KUMAR CHAND
237	WP(C)/31254/2023 15104/2023	MANAS KUMAR RAUL-MP	ANURAG PATI
238	WP(C)/31255/2023 15105/2023	M/S. ADYASA INDUSTRIES, BBSR-MP	SUDEEP KUMAR SARANGI
239	WP(C)/31252/2023 15106/2023	KANDOI TRANSPORT LTD-MP	M/S.MANOJA KU.MISHRA
240	WP(C)/14864/2009 15107/2023	KANDOI TRANSPORT LTD-MP	M/S.MANOJ KU.MISHRA
241	WP(C)/14862/2009 15108/2023	DHULESWAR PRADHAN-MP	
242	WP(C)/30226/2023 15109/2023	SUNITA SUBUDHI-MP	
243	WP(C)/27990/2023 15110/2023	TIRUPATI PANIGRAHI-MP	AMITAV BAGCHI
244	WP(C)/24376/2023 15111/2023	KALAKAR BAGHSINGH-MP	NIHAL RATH
245	WP(C)/27107/2023 15112/2023	HRUDANANDA MALL-MP	
246	WP(C)/26265/2023 15113/2023	NARENDRA KUMAR RAY CHOUDHURY-MP	M/S ASMIYA RANJAN MAJHI, SUBHRANSHU THAKUR
	WP(C)/54/2019		

247	15114/2023 WP(C)/31297/2023	RAMESH CHANDRA BALIARSINGH-MP	AMIT PRASAD B
248	15115/2023 WP(C)/31304/2023	SANATAN DAKUA-MP	DILLIP KUMAR MOHAPATRA
249	15116/2023 WP(C)/16699/2023	SASHIKANTA BEHERA-MP	
250	15117/2023 WP(C)/31303/2023	SNEHALATA OJHA-MP	SUJATA JENA
251	15118/2023 WP(C)/31305/2023	PANCHALATA OJHA-MP	SUJATA JENA
252	15119/2023 WP(C)/31317/2023	DR. SRUSTI DASH-MP	DEBI PRASAD DHALSAMANTA
253	15120/2023 WP(C)/31326/2023	JOGENDRA SAHU-MP	ASOK MOHANTY
254	15121/2023 WP(C)/31322/2023	GOPINATH BEHERA-MP	MAHESWAR MOHANTY
255	15122/2023 WP(C)/31327/2023	SARASWATI BERIHA-MP	DEEPALI MAHAPATRA
256	15123/2023 WP(C)/31330/2023	RADHASHYAMA DAS-MP	RAGHUNATH DASMOHAPATRA
257	15124/2023 WP(C)/31332/2023	RATI GOND-MP	SANGRAM KESHARI BURMA
258	15125/2023 WP(C)/31336/2023	MANASA MANASWINI-MP	SANGRAM JENA
259	15126/2023 WP(C)/3022/2013	SAI AGENCY-MP	
260	15127/2023 WP(C)/31341/2023	M/S RABINDRA BHOI, BALASORE-MP	SABYASACHI MISHRA
261	15128/2023 WP(C)/11652/2023	HARIHAR MISHRA-MP	
262	15129/2023 WP(C)/31343/2023	DR. DIBAKAR MAJHI-MP	AUROVINDA MOHANTY
263	15130/2023 WP(C)/34150/2021	RASHMI JAIN-MP	AMIT PATTNAIK
264	15131/2023 WP(C)/31346/2023	AKSHAYA KUMAR BEHERA-MP	MANMAYA KUMAR DASH
265	15132/2023 WP(C)/31345/2023	RASMITA BEHERA-MP	KRUSHNA CHANDRA DASH
266	15133/2023 WP(C)/31347/2023	SUSANTA KUMAR GARANAYAK-MP	ANIRUDHA DAS
267	15134/2023 WP(C)/31349/2023	SARADA PRASANNA SETHY-MP	SATYA PRAKASH NATH
268	15135/2023 WP(C)/31348/2023	M/S S.D.AGENCY, BBSR-MP	ITISHREE TRIPATHY
269	15136/2023 WP(C)/31350/2023	AMAR KUMAR BEHERA-MP	DIGAMBARA MISHRA
270	15137/2023 WP(C)/31351/2023	AMAR KUMAR BEHERA-MP	DIGAMBARA MISHRA
271	15138/2023 WP(C)/31353/2023	PANCHU SAHOO-MP	CHITTARANJAN DAS
272	15139/2023 WP(C)/31355/2023	GIRISH CHANDRA BARIK-MP	KRUSHNA CHANDRA DASH
273	15140/2023 WP(C)/31359/2023	MAJOR SIDDHARTHA SHANKAR BEHERA-MP	TANMAY MISHRA
274	15141/2023 WP(C)/31361/2023	PADMAJA DEVI-MP	AJIT KUMAR MOHANTY
275	15142/2023 WP(C)/22671/2023	CHHABIBALA SENAPATI-MP	AMIYA KUMAR MOHANTY A
276	15143/2023 WP(C)/31371/2023	RAMESH CHANDRA DANDAPAT-MP	RANJIT MOHANTY
277	15144/2023 WP(C)/6171/2023	M/S.B.K.AGRO PRODUCTS PVT LTD. KOLKATA-MP	JAYDEEP PAL
278	15145/2023	BIDYUTPRAVA SAHU-MP	SAMEER KUMAR DAS

279	WP(C)/29968/2023 15146/2023	HARIHAR PATRA-MP	MANMAYA KUMAR DASH
280	WP(C)/31377/2023 15147/2023	NIGAMANANDA GOSWAMI-MP	M/S.NIRANJAN LENKA, MRS. SUBHALAXMI RANA,G.
281	WP(C)/431/2022 15148/2023	KUNA MALLIK-MP	DIPTI RANJAN MOHAPATRA
282	WP(C)/31380/2023 15149/2023	BARNANSHU PATTNAIK-MP	UMESH CHANDRA PATNAIK
283	WP(C)/31382/2023 15150/2023	SUDHANSU SEKHAR PADHI-MP	BIBHUTI BHUSAN SWAIN
284	WP(C)/31381/2023 15151/2023	M/S RBS CONSTRUCTION, KALAHANDI-MP	JNYANANANDA PANDA
285	WP(C)/31385/2023 15152/2023	DILLIP KUMAR PATTANAYAK-MP	SOUGAT DASH
	WP(C)/31386/2023		